

(110)

CASES FIXED IN THE NATIONAL MEGA LOK ADALAT FOR 12-12-2015 (SATURDAY)
AT 10:30 A.M.

COURT NO. 3

CASES RELATING TO THE RELIANCE GENERAL INSURANCE CO. LTD.

FIRST APPEAL FROM ORDER

- | | | |
|------------------|--|--|
| 1. FAFO 141-2011 | RELIANCE GENERAL INSURANCE COMPANY LIMITED LUCKNOW THRU OFFI Vs DINESH KUMAR
MOMINA W/O LATE FATE MOHAMMAD & ORS. | KAILASH CHANDRA
ASHISH KR. SINGH
SANJAY KUMAR SINGH |
| 2. FAFO 549-2011 | RELIANCE GENERAL INSURANCE COMP. LTD. LKO.THROUGH ITS OFFICE Vs DINESH KUMAR
SUGREEV SINGH AND ORS. | OM PRAKASH MISHRA |
| 3. FAFO 665-2011 | RELIANCE GENERAL INSURANCE CO. LTD. IST FLOOR ROHIT HOUSE-1 Vs DINESH KUMAR
SARWAN KUMAR S/O BACHCHU LAL & 4 ORS. | VIKRAM SONI |
| 4. FAFO 694-2011 | SMT. RAJESHWARI DEVI W/O RAGHU NATH PRASAD & 2 ORS Vs
RELIANCE GENERAL INSURANCE CO. LTD. THROUGH ITS MANAGER & 2 | SATYENDRA SRIAVASTAVA
AMITABH SRIVASTAVA
RAJNEESH RAI
MAHENDRA KR. MISHRA |
| 5. FAFO 730-2011 | RELIANCE GENERAL INSURANCE CO. LTD FIRST FLOOR ROHIT HOUSE-1 Vs DINESH KUMAR
BANKE LAL S/O SAMAYDEEN | PANKAJ PATHAK
ATMA RAM VERMA |
| 6. FAFO 651-2012 | MOHD. LAL MIYA AND ANOTHER Vs
M/S AMBIKA CONSTRUCTION PVT.LTD. AND ANOTHER | NAND KISHORE AGARWAL

AWADHESH KR. SHUKLA
UMESH KR. TIWARI
KUNWAR RAVI PRAKASH |
| 7. FAFO 801-2012 | RELIANCE GENERAL INSURANCE CO. LTD. FIRST FLOOR ROHIT HOUSE Vs DINESH KUMAR
ANNU LAL MAURYA & ORS. | SHAQUIEL AHMAD
RAJEEV MISHRA
SATENDRA NATH RAI |
| 8. FAFO 965-2012 | RELIANCE GENERAL INSURANCE COMPANY LTD.THR.OFFICER IN CHARGE Vs DINESH KUMAR
SMT. POONAM DEVI AND OTHERS | NILAYA GUPTA
SANJAY KUMAR SINGH |
| 9. FAFO 436-2014 | RELIANCE GENERAL INSURANCE COMPANY LTD.THROU ITS. MANAGER Vs
BABU LAL AND ORS. | MAHENDRA KUMAR MISHRA |

10. FAFO 283-2015 RELIANCE GENERAL INSURANCE CO. LTD., THRU. OFFICER IN CHARGE Vs DINESH KUMAR
SMT. PUSHPA KAUSHAL & 4 OTHERS

FIRST APPEAL FROM ORDER DEFECTIVE

11. FAFOD 1177-2010 RELIANCE GENERAL INSURANCE COMPANY LIMITED LUCKNOW THRU OFFI Vs DINESH KUMAR
RAM CHANDRA S/O DORI LAL & ORS.

12. FAFOD 484-2011 SMT. ANSHU AND ORS. Vs ADITYA K.SHUKLA
RELIANCE GENERAL INSURANCE COMP. LTD. LKO.THROUGH ITS BRANCH

R.B. SINGH
MAHENDRA KUMAR MISHRA

13. FAFOD 556-2011 BUDHI RAM S/O BHUSHAN & ANR. Vs RAJESH PANDEY
RELIANCE GENERAL INSURANCE COMPANY LIMITED THRU B.M. & ANR.

MAHENDRA KUMAR MISHRA

14. FAFOD 976-2011 SMT. SHAIRA Vs RAJAENDRA PRASAD VERMA
RELIANCE GENDRAL INSURANCE CO.LTD. THRU. ITS DIVISIONAL

MAHENDRA KUMAR MISHRA

15. FAFOD 142-2013 KM. SADHNA AWASTHI Vs MANI KALRA AND ANOTHER RAJEEV KUMAR SINHA

16. FAFOD 454-2014 RELIANCE GENERAL INSURANCE COMPANY LTD. LKO.THROU.ITS OFFICE Vs DINESH KUMAR
KALLU AND ORS.

MUKESH SINGH
JITENDRA BAHADUR SINGH

Continued...FF

(111)

CASES RELATING TO SHRI RAM GENERAL INSU. CO. LTD.

FIRST APPEAL FROM ORDER

1. FAFO 1140-2013 SHRIRAM GENERAL INSURANCE CO.LTD.,LKO.THROU.OFFICER INCHARGE Vs DINESH KUMAR
SMT. BACHUA & OTHERS

RAJEEV KUMAR SAXENA
ASHOK

2. FAFO 229-2014 SHRIRAM GENERAL INSURANCE COMPANY LTD. LKO.THROU ITS Vs DINESH KUMAR
SMT. LOOTA DEVI AND ORS.

SHAKEEL AHMAD ANSARI
DEEPAK KUMAR SINGH

3. FAFO 230-2014 SHRIRAM GENERAL INSURANCE COMPANY LTD. LKO.THROU ITS Vs DINESH KUMAR
SMT. SHYAMA DEVI AND ORS.

MUKESH SINGH
ANIL KUMAR YADAV
RAJESH KR. PAL

4. FAFO 594-2014 SATYA PRAKASH PATHAK & ANR. Vs MUNNI LAL MAURYA & ANR. SATENDRA NATH RAI

LALLA JI MAURYA

5. FAFO 705-2014	SHRIRAM GENERAL INSURANCE COMPANY LTD. LUCKNOW Vs SMT. SHUDHA AGARWAL AND ORS.	DINESH KUMAR	DINESH KUMAR SHOBHIT MOHAN SHUKLA
FIRST APPEAL FROM ORDER DEFECTIVE			
6. FAFOD 989-2013	SHRIRAM GENERAL INSURANCE CO.LTD.THROU ITS OFFICER IN CHARGE Vs SMT. NISHA DEVI TIWARI AND OTHERS	DINESH KUMAR	ARSHAD AHSAN SIDDIQUI NIRANJAN SINGH
7. FAFOD 1003-2013	SHRIRAM GENERAL INSURANCE CO.LTD.THROU. ITS OFFICER INCHARGE Vs INDERSEN SINGH AND ORS.	DINESH KUMAR	
8. FAFOD 1139-2013	SHRIRAM GENERAL INSURANCE CO.LTD.,LKO.THROU. OFFICER INCHARGE Vs SMT. MUNNI DEVI & 9 OTHERS	DINESH KUMAR	
9. FAFOD 1142-2013	SHRIRAM GENERAL INSURANCE CO. LTD. THRO.ITS OFFICER INCHARGE Vs KHIRODHAR GUPTA & OTHERS	DINESH KUMAR	RAMAKAR SHUKLA
10. FAFOD 65-2014	SHRIRAM GENERAL INSURANCE CO. LTD. THRO.OFFICER IN CHARGE Vs SMT. CHANCHAL KUMARI AND ORS.	DINESH KUMAR	KAMLESH KUMAR SHUKLA
11. FAFOD 68-2014	SHRIRAM GENERAL INSURANCE CO. LTD. LKO.THRO OFFICER IN CHARG Vs SMT. SUNDARA AND ORS.	DINESH KUMAR	RAMESH KUMAR MISRA
12. FAFOD 139-2014	SHRIRAM GENERAL INSURANCE COMP.LTD.LKO.THROU.OFFICE INCHARGE Vs KAMRUDDIN AND ORS.	DINESH KUMAR	
13. FAFOD 202-2014	SHRIRAM GENERAL INSURANCE COMP LTD.LKO.THRO.OFFICER INCHARGE Vs MAHIPAT AND ORS.	DINESH KUMAR	SHAKEEL AHMAD ANSARI
-----			Continued...FF
(112)			

14. FAFOD 204-2014	SHRIRAM GENERAL INSURANCE COMP LTD.LKO.THRO.OFFICER INCHARGE Vs SMT. SUKHMATA @ PREMA AND ORS.	DINESH KUMAR	SHAKEEL AHMAD ANSARI
15. FAFOD 231-2014	SHRIRAM GENERAL INSURANCE COMPANY LTD.THROU OFFICER INCHARGE Vs ABDUL JABBAR AND ORS.	DINESH KUMAR	ANAND SWARUP CHAUDHARY
16. FAFOD 276-2014	SHRIRAM GENERAL INSURANCE COMPANY LTD.THROU OFFICER INCHARGE Vs BUJHAWAN @ RAM BUJHAWAN AND ORS.	DINESH KUMAR	VIJAY NATH PANDEY RAJESH PANDEY
17. FAFOD 332-2014	SMT. MAYA ALIAS SARJU DEI AND ORS. Vs MOHD.ISLAM ANSARI AND ANOTHER	BALENDU SHEKHAR	
18. FAFOD 402-2014	SHRIRAM GENERAL INSURANCE COMPANY LTD.THRO.OFFICER IN CHARGE Vs DURGESH KUMARI DUBEY AND ORS.	DINESH KUMAR	SUNIL KUMAR SINGH
19. FAFOD 403-2014	SHRIRAM GENERAL INSURANCE COMPANY LTD.THRO.OFFICER IN CHARGE Vs SUSHIL KUMAR SINGH AND ORS.	DINESH KUMAR	DHIRENDRA PRATAP SINGH

20. FAFOD 497-2014 SHRIRAM GENERAL INSURANCE COMPANY LTD.THROU.ITS OFFICER INCH Vs DINESH KUMAR
SMT. RAJPATI AND ORS.

21. FAFOD 498-2014 SHRIRAM GENERAL INSURANCE COMPANY LTD.THROU.ITS OFFICER INCH Vs DINESH KUMAR
DILIP KUMAR AND ORS.

22. FAFOD 671-2014 SHRIRAM GENERAL INSURANCE COMPANY LTD.THRO.OFFICER IN CHARGE Vs DINESH KUMAR
SMT. RAM SAWARI AND ORS.

MUKESH SINGH

AT 10:30 A.M.

COURT NO. 4

CASES RELATING TO THE NATIONAL INSURANCE CO. LTD.

FIRST APPEAL FROM ORDER

1. FAFO 419-2000	THE NATIONAL INSURANCE CO.LTD. Vs RAM BHAROSEY YADAV & OTHERS	ALKA VERMA RAVINDRA PRATAP SINGH	J.P. SINGH CHAUHAN
2. FAFO 659-2002	NATIONAL INSURANCE CO. LTD. Vs SMT. VIDYAVATI DEVI AND OTHERS 6	ALKA VERMA SATYAJIT BANERJI	M.P. YADAV PRABHAT KUMAR PRASHANT CHANDRA
3. FAFO 882-2006	THE NATIONAL INSURANCE CO LIMITED THR.DIV. MANAGER Vs SMT.SONU DEVI AND 4 OTHERS	ALKA VERMA MRS. POOJA ARORA	RAJESH KR.SINGH A.K.GUPTA G.S.GANDHI
4. FAFO 876-2007	NATIONAL INSURANCE COMP. LTD. THROUGH MANAGER Vs SMT. POORNI KALA AND 3 ORS.	PRABHAKER TRIVEDI	
5. FAFO 33-2008	NAITIONAL INSURANCE COMP.THROUGH ITS DEPUTY G.M. Vs SMT. ANNU AND 2 ORS.	ASHUTOSH KUMAR SINGH S. BANERJI	PANKAJ PATHAK
6. FAFO 240-2008	NATIONAL INSURANCE COMP.LTD. THROUGH ITS R.M Vs SMT. RAJ RANI AND 4 ORS.	MR. ASHISH KR. SRIVASTAVA	ASHISH SHARMA
7. FAFO 280-2008	NATIONAL INSURANCE COMP. LTD.THROUGH ITS R.M. Vs SMT. SHIV KUMARI AND 7 ORS.	ALKA VERMA VAIBHAV RAJ	DHIVENDRA SINGH GOPESH TRIPATHI
8. FAFO 1065-2008	NATIONAL INSURANCE CO.LTD. THROUGH ITS REGIONAL MANAGER Vs SHYAM DEV	ANIL SRIVASTAVA	G.M.KAMIL
9. FAFO 607-2009	THE NATIONAL INSURANCE COMPANY LTD. THROUGH ITS REGISTERED Vs VINOD UPADHYAYA	SURENDRA PAL SINGH	DEV KUMAR TRIPATHI
10. FAFO 626-2009	THE NATIONAL INSURANCE CO. LTD. THROUGH ITS BRANCH MANAGER Vs KAMAL KUMAR AGARWAL	ANIL SRIVASTAVA	N.C.UPADHYAYA L.P.SHUKLA-II

Continued...FF

(113)

11.	FAFO	640-2009	THE NATIONAL INSURANCE CO. LTD. THROUGH THE MANAGER Vs SMT. RAMAWATI	U.P.S.KUSHWAHA	UPENDRA NATH MISRA ABDUL MAJID
12.	FAFO	952-2009	NATIONAL INSURANCE COMPANY LIMITED Vs SMT.SAROJ TIWARI AND OTHERS	VAIBHAV RAJ	RAJ KUMAR MISHRA BRIJESH CHANDRA PANDEY
13.	FAFO	27-2010	NATIONAL INSURANCE COMP. LTD. THROUGH ITS MANAGER LKO Vs YAGYESH KUMAR SINGH AND ORS.	AJEET SRIVASTAVA	O.P.AGARWAL AJIT SRIVASTAVA SUBODH KUMAR VERMA
14.	FAFO	535-2010	NATIONAL INSURANCE COMPANY LIMITED, LUCKNOW THRU REGIONAL MA Vs AWADH RAM S/O RAM DAS	DEEPAK KUMAR AGARWAL	PANKAJ PATHAK
15.	FAFO	536-2010	NATIONAL INSURANCE COMPANY LIMITED, LUCKNOW THRU REGIONAL MA Vs SMT. POONAM PANDEY W/O LATE LALLOO @ ANAND KUMAR & ORS.	DEEPAK KUMAR AGARWAL	PANKAJ PATHAK
16.	FAFO	537-2010	NATIONAL INSURANCE COMPANY LIMITED, LUCKNOW THRU REGIONAL MA Vs NANKANE S/O KANHAIYA LAL & ORS.	DEEPAK KUMAR AGARWAL	PANKAJ PATHAK
17.	FAFO	538-2010	NATIONAL INSURANCE COMPANY LIMITED, LUCKNOW THRU REGIONAL MA Vs SMT. RAJRANI W/O LATE SAKTU & ORS.	DEEPAK KUMAR AGARWAL	PANKAJ PATHAK
18.	FAFO	580-2010	NATIONAL INSURANCE COMP. LTD. LKO.THROUGH ITS R.M. Vs PAWAN KUMAR AND ORS.	DEEPAK KUMAR AGARWAL	
19.	FAFO	798-2010	NATIONAL INSURANCE COMPANY LTD.,LUCKNOW THRU REG. MANAGER Vs SMT. NEERAJ SINGH W/O LATE AVDHESH KUMAR SINGH & ORS.	ASHISH KUMAR SRIVASTAVA ANAND MOHAN	ANIL KR. SRIVASTAVA ANCHAL MISHRA
20.	FAFO	153-2011	NATIONAL INSURANCE COMPANY LIMITED THRU REGIONAL MANAGER Vs SMT. USHA MISHRA W/O LATE RAMAKANT MISHRA & ORS.	ALKA VERMA VAIBHAV RAJ	SHAKEEL AHMAD ANSARI
WITH CROSS		11-2011	SMT. USHA MISHRA AND ORS. Vs NATIONAL INSURANCE COMP. LTD. THRU. R.M. AND ORS.	SHAKEEL AHMAD ANSARI	ALKA VERMA
21.	FAFO	387-2011	THE NATIONAL INSURANCE COMP. THROUGH ITS R.M. LKO. Vs SMT. SHANTI DEVI AND ORS.	R.C.SHARMA	
22.	FAFO	466-2011	NATIONAL INSURANCE COMP. LTD. THROUGH ITS ASTT. MANAGER Vs SMT. SANGEETA SINGH AND ORS.	S.C.GULATI POOJA ARORA	AKHTER ABBAS AJAY KR. SINGH VATS
23.	FAFO	524-2011	NATIONAL INSURANCE COMPANY LIMITED THRU MANAGER Vs AKHILESH SRIVASTAVA S/O P.N. SRIVASTAVA & ANR.	PRABHAKER TRIVEDI	BHASHKAR MALL
24.	FAFO	666-2011	NATIONAL INSURANCE CO. LTD. 43 JEEVAN BHAWAN HAJRATGANJ Vs RESHMA D/O LATE SHAFI MOHAMMED & 5 ORS.	DEEPAK KUMAR AGARWAL	PANKAJ PATHAK
25.	FAFO	747-2011	NATIONAL INSURANCE CO. LTD. REGIONAL OFFICE LUCKNOW THRO. Vs SARTAJ ALI S/O ASHFAQ ALI & 2 OTHERS	O.P. SRIVASTAVA	M.L.YADAV
26.	FAFO	1002-2011	NATIONAL INSURANCE CO. LTD.43 JEEWAN BHAWAN HAZRATGANJ Vs SMT. SIMMI SARBAHI & 4 ORS.	DEEPAK KUMAR AGARWAL	S.K. AGARWAL VISHAL TAHLANI

WITH FAFO 1057-2011	SMT. SIMMI SARBAHI & ORS Vs SRI JANGALI & ANR	VISHAL TAHLANI SANDEEP KUMAR AGARAWAL RAVINDRA PRATAP SINGH	DEEPAK KR. AGARWAL
27. FAFO 1197-2011	NATIONAL INSURANCE CO. LTD. THRU. ITS REGIONAL MANAGER . Vs BHARAT RAM VERMA & ORS.		MUKESH SINGH SATYENDRA KUMAR SRIVASTAV
28. FAFO 195-2012	NATIONAL INSURANCE COMP. LTD. THROU ITS R.M.LKO. Vs PREM BAHADUR SINGH AND ORS.	HARI PRAKASH SRIVASTAVA	ALOK SINGH
29. FAFO 377-2012	THE NATIONAL INSURANCE CO. LTD. REGIONAL OFFICE JEEVAN Vs SMT. SHAMA PARVEEN & ORS.	U.P.S. KUSHWAHA ANAND MOHAN	SHIV SHANKER LAL AWASTHI ANIL KR. SRIVASTAVA ANCHAL MISHRA
30. FAFO 592-2012	NATIONAL INSURANCE COMP LTD. LKO.THROU ITS MANAGER Vs SANTOSH KUMAR AND ORS.	TARUN KUMAR MISRA	UTTAM KR. GOND RAVI PRAKASH YADAV

Continued... **FF**

(114)

31. FAFO 787-2012	NATIONAL INSURANCE CO. LTD. REGIONAL OFFICE JEEWAN BHAWAN Vs RAJESH KUMAR & ORS.	TARUN KUMAR MISRA	B.P.NIGAM
32. FAFO 916-2012	THE NATIONAL INSURANCE CO.LTD.THR.REGIONAL MANAGER Vs SRI CHHATRAPAL MAURYA AND OTHERS	SATYAJIT BANERJI	MAHENDRA KUMAR MISHRA
33. FAFO 924-2012	NATIONAL INSURANCE COMP LTD. THRO. ITS REGIONAL MANAGER Vs JYOTI VERMA AND ORS.	ALKA VERMA S.BANERJI	VISHAL TAHLANI
34. FAFO 1000-2012	NATIONAL INSURANCE COMPANY LTD. THR.ITS REGIONAL OFFICE,LKO. Vs SMT. LEELA PANDEY AND OTHERS	SURENDRA PAL SINGH D.N. PANDEY	
WITH FAFO 1062-2012	SMT. LEELA PANDEY AND ANOTHER Vs NATIONAL INSURANCE COMP THRU ITS BRANCH MANAGER LKO.& ORS.	D.N.PANDEY	SURENDRA PAL SINGH
35. FAFO 1062-2012	SMT. LEELA PANDEY AND ANOTHER Vs NATIONAL INSURANCE COMP THRU ITS BRANCH MANAGER LKO.& ORS.	D.N.PANDEY	SURENDRA PAL SINGH
36. FAFO 77-2013	THE NATIONAL INSURANCE CO.LTD.THROUGH ITS BRANCH MANAGER Vs SMAMBU NATH YADAV AND OTHERS	ANIL SRIVASTAVA SIDDHARTHA SINHA	SANDEEP SRIVASTAVA RAMESH SRIVASTAVA
37. FAFO 396-2013	NATIONAL INSURANCE COMPANY LTD. LKO.THROU REGIONAL MANAGER Vs SUMAN DEVI AND ANOTHER	VAIBHAV RAJ	
38. FAFO 675-2013	THE NATIONAL INSURANCE CO. LTD.,LKO.THROU. DIVISIONAL MANAGER Vs BAJRANGI YADAV & 3 OTHERS	ANIL SRIVASTAVA	
39. FAFO 698-2013	NATIONAL INSURANCE COMP. LTD. THROU ITS REGIONAL MANAGER Vs WAHID AHMAD AND ANOTHER	HARI PRAKASH SRIVASTAVA	VISHAMBHAR SINGH

40. FAFO	844-2013	NATIONAL INSURANCE COMPANY LTD.THROU ITS BRANCH MANAGER Vs PRABHA DEVI AND ORS.	WAQUAR HASHIM	SURENDRA SINGH CHAUHAN ALOK SINGH CHAUHAN NITIN KUMAR MISHRA
41. FAFO	874-2013	NATIONAL INSURANCE COMPANY LTD.THROU.ITS MANAGER/ASTT.MANAGER Vs SRIRAM AND ORS.	S.C.GULATI	RAJESH KUMAR SHARMA PRABHU SARAN SANDEEP KUMAR AGARWAL VISHAL TAHLANI
42. FAFO	889-2013	NATIONAL INSURANCE COMPANY LTD. THROU ITS REGIONAL OFFICE Vs AWADHESH DWIVEDI AND ANOTHER	DEEPAK KUMAR AGARWAL	SANDEEP KUMAR AGARWAL VISHAL TAHLANI
43. FAFO	1084-2013	NATIONAL INSURANCE CO. LTD.,LUCKNOW THRU. REGIONAL MANAGER Vs GORAKHNATH PAWAR & OTHERS	DEEPAK KUMAR AGARWAL	OM CHANDRA SAHU
44. FAFO	1136-2013	NATIONAL INSURANCE COMPANY LTD. THROU MANAGER Vs NAZMA BANO AND ORS.	PRABHAKAR TRIVEDI	
45. FAFO	184-2014	THE NATIONAL INSURANCE COMPANY LTD. THROUGH REGIONAL MANAGER Vs SMT. SAJAN SAHU AND ORS.	S. BANERJI	
46. FAFO	271-2014	SMT. SHOBHA PANDEY AND ANOTHER Vs DILEEP KUMAR VERMA AND ANOTHER	BALENDU SHEKHAR PRAKASH CHANDRA HARI PRAKASH SRIVASTAVA	
47. FAFO	427-2014	NATIONAL INSURANCE COMPANY LTD. THROU ITS REGIONAL MANAGER Vs SMT.SHOBHA PANDEY AND ORS.	HARI PRAKASH SRIVASTAVA	BALENDU SHEKHAR PRAKASH CHANDRA
48. FAFO	447-2014	NATIONAL INSURANCE COMPANY LTD.LKO.THROU.ITS REGIONAL MANAGER Vs GIRISH CHANDRA PATHAK AND ORS.	DEEPAK KUMAR AGARWAL	
49. FAFO	531-2014	NATIONAL INSURANCE COMPANY LTD.THROU ITS MANAGER/ASTT.MANAGE Vs SMT.REENA AND ORS.	S.C.GULATI	MANOJ KUMAR DUBEY PIYUSH KUMAR SINGH MR.GYANENDRA SINGH
50. FAFO	552-2014	NATIONAL INSURANCE COMPANY LTD. THRUO ITS REGIONAL MANAGER Vs SMT. LAJJAWATI AND ORS.	HARI PRAKASH SRIVASTAVA	
51. FAFO	644-2014	NATIONAL INSURANCE COMPANY LTD.THROU ITS REGIONAL MANAGER Vs SMT. NIRMALA DEVI AND ORS.	HARI PRAKASH SRIVASTAVA	ANIL KUSHWAHA SHWETA KUSHWAHA

Continued...FF

(115)

52. FAFO	645-2014	NATIONAL INSURANCE COMPANY LTD.THROU ITS REGIONAL MANAGER Vs SMT. PHOOL KUMARI AND ORS.	HARI PRAKASH SRIVASTAVA	ANIL KUMAR KUSHWAHA SHWETA KUSHWAHA
53. FAFO	662-2014	GIRISH CHANDRA PATHAK AND ORS. Vs SRI PAPPU SONKAR AND ANOTHER	VISHAL TAHLANI SANDEEP KUMAR AGARAWAL	DEEPAK KUMAR AGARWAL

54.	FAFO	827-2014	NATIONAL INSURANCE COMPANY LTD.THROU ITS REGIONAL MANAGER Vs SMT. MANJU LATA SHARMA AND ORS.	HARI PRAKASH SRIVASTAVA	AKHTER ABBAS RAJENDRA SINGH CHAUHAN
55.	FAFO	105-2015	NATIONAL INSURANCE CO. LTD.,LUCKNOW, THRU.REGIONAL MANAGER Vs SHRI KESHAN @ SHRI KRISHNA & 2 OTHERS	AJEET SRIVASTAVA	UMA KANT GUPTA
56.	FAFO	112-2015	THE NATIONAL INSURANCE CO. LTD.,THRU. REGIONAL MANAGER Vs GOVIND UPADHYAY & 3 OTHERS	S. BANERJI	DILEEP KUMAR MISHRA
57.	FAFO	123-2015	NATIONAL INSURANCE COMPANY LTD. HAJRATGANJ LKO.THROU ITS R.M Vs SMT. SHAHJAHAN BEGUM AND ORS.	DEEPAK KUMAR AGARWAL	WAQUAR HASHIM SURYA NARAYAN SINGH
58.	FAFO	128-2015	NATIONAL INSURANCE COMPANY LTD. THROU ITS MANAGER Vs RAM BAHADUR AND ORS.	O.P.SRIVASTAVA	PANKAJ KUMAR SHUKLA MOHD. MUSTAFIZUL HAQ
59.	FAFO	366-2015	NATIONAL INSURANCE CO. LTD. THROU ITS REGIONAL MANAGER Vs SMT. REKHA YADAV AND ORS.	AJEET SRIVASTAVA	
60.	FAFO	407-2015	NATIONAL INSURANCE CO. LTD.,THRU. ITS MANAGER Vs BITTAN DEVI & 5 OTHERS	TARUN KUMAR MISRA	RAJESH KUMAR TIWARI M.S.KHAN
61.	FAFO	483-2015	THE NATIONAL INSURANCE COMPANY LTD.THROU SENIOR DIV.MANAGER Vs SMT. NIRMALA ALIAS RAMMO AND ORS.	JITENDRA NARAIN MISHRA	ASHISH SAXENA
62.	FAFO	516-2015	THE NATIONAL INSURANCE COMPANY LTD.THROU.REGIONAL MANAGER Vs SAMSHUNNISHA AND ORS.	SUNIL KUMAR TRIPATHI	MANOJ KUMARI TIWARI A.R.VERMA
63.	FAFO	746-2015	THE NATIONAL INSURANCE COMPANY LTD. THORU SR.DIV.MANAGER Vs LALIT KUMAR AND ANOTHER	JITENDRA NARAIN MISHRA	DILIP KUMAR SINGH CHAUHAN
64.	FAFO	794-2015	THE NATIONAL INSURANCE CO. LTD. LKO.THROU THE MANAGER Vs RAJARAM AND ORS.	U.P.S.KUSHWAHA	
65.	FAFO	795-2015	THE NATIONAL INSURANCE CO. LTD. LKO.THROU THE MANAGER Vs FAKEEREY LAL AND ORS.	U.P.S.KUSHWAHA	
66.	FAFO	807-2015	NATIONAL INSURANCE CO.LTD.THROU ITS REGIONAL MANAGER Vs RAM SEWAK @ GARIBEY AND ORS.	RAVINDRA PRATAP SINGH	
FIRST APPEAL FROM ORDER DEFECTIVE					
67.	FAFOD	823-2007	NATIONAL INSURANCE COMPANY LTD. THR.D.G.M Vs RAM PRATAP JAISWAL	ASHUTOSH K SINGH S. BANERJI	LALJI PRASAD SHUKLA - II
68.	FAFOD	303-2008	NATIONAL INSURANCE COMP. THROUGH ITS BRANCH MANAGER Vs RAM KARAN AND 2 ORS.	AJEET SRIVASTAVA	NARENDRA MISHRA
69.	FAFOD	410-2010	THE NATIONAL INSURANCE CO. LTD. THROUGH ITS DIVISIONAL Vs SMT. NAFISH FATIMA AND ORS.	ANIL SRIVASTAVA	RAJESH TRIVEDI
70.	FAFOD	396-2011	THE NATIONAL INSURANCE COMP. LTD. THROUGH ITS REGIONAL Vs SMT. SAVITRI AND ORS.	R.C.SHARMA	

71. FAFOD 306-2012	THE NATIONAL INSURANCE CO. LTD. THRU. REGIONAL MANAGER REGIO Vs S. BANERJI SMT. USHA DEVI & ANR.		SACHIN SRIVASTAVA
72. FAFOD 802-2012	NATIONAL INSURANCE CO. LTD. THRU. ITS REGIONAL MANAGER Vs SIYA RAM & ORS.	ALKA VERMA SATYAJIT BANERJI	K.C. NIGAM SHOBHIT NIGAM VIKRAM SONI

Continued...FF

(116)

73. FAFOD 1148-2013	NATIONAL INSURANCE CO.LTD. THROUGH ITS REGIONAL MANAGER Vs SMT. SURSATI AND ORS.	RAVINDRA PRATAP SINGH	
---------------------	---	-----------------------	--

CASES RELATING TO THE MATRIMONIAL MATTER

FIRST APPEAL

1. FAPL 23-2006	ANIL KUMAR Vs SMT. MANJU SRIVASTAVA	MD. SHAMSHAD KHAN R.P. SHUKLA A.K. PANDEY RAMAKAR SHUKLA RAKESH KUMAR TRIPATHI SANTOSH SRIVASTAVA	HARISH CHANDRA
-----------------	-------------------------------------	--	----------------

AT 10:30 A.M.

COURT NO. 18

CASES RELATING TO THE UNITED INDIA INSURANCE CO. LTD.

FIRST APPEAL FROM ORDER

1. FAFO 54-1991	UNITED INDIA INSURANCE CO.LTD. Vs MATAFER AND OTHERS	ANAND MOHAN	R.S.MISRA
2. FAFO 77-1999	SMT. BIMLA AND OTHERS Vs UNITED INDIA INSURANCE COMPANY LTD.	Y.KESARWANI T.J.S. MAKKAR ANAND MOHAN	A.K.SRIVASTAVA
3. FAFO 124-1999	SMT.ARCHANA 2 SHANTI KHANNA AND OTHERS Vs UNITED INDIA INSURANCE CO. LUCKNOW	C.B. SINGH SHIRSHIRPRADHAN	
4. FAFO 690-2002	UNITED INDIA INSURANCE COMPANY LTD. THRU DIV. MANAGER Vs SMT. LAKSHMINA DEVI & ANR.	J.P. NIGAM	S.P. SINGH ARCHANA SRIVASTAVA SANTOSH KR. TRIPATHI

5.	FAFO 224-2004	UNITED INDIA INSURANCE CO. LTD. THRU DIVISIONAL OFFICE Vs MIZAN KHAN AND 3 ORS	ANAND MOHAN ANIL KUMAR SRIVASTAVA	SANTOSH KUMAR PANDEY
6.	FAFO 233-2006	MOHD. SHEESH @ CHHOTTAN & ANR. Vs AASIF ALI & 2 ORS.	T.C.SETH	JITENDRA NARAIN MISHRA A.A. SIDDIQUE IZHAR HUSAIN SIDDIQUI
7.	FAFO 853-2006	UNITED INDIA INSURANCE COMPANY LTD. THR. R.M. LUCKNOW Vs ZAIBULNISHA AND OTHERS	HARI PRAKASH SRIVASTAVA	
8.	FAFO 854-2006	UNITED INDIA INSURANCE CO. LTD. THR. DIV. MANAGAR Vs SMT. RAJ KUMARI AND OTHERS (OBJECTION FILED)	SAURABH CHANDRA	WAQUAR HASHIM RAJ KUMAR PANDEY
9.	FAFO 864-2006	SMT. MAVA AND OTHERS Vs HARPAL SINGH AND OTHERS	SHIV SHANKAR LAL AWASTHI	TARUN KUMAR MISHRA
10.	FAFO 90-2007	UNITED INDIA INSURANCE COMPANY LTD. BRANCH OFFICE RENUKOOT Vs SMT. MEENU SINGH AND OTHERS	ANAND MOHAN ANIL KR. SRIVASTAVA	
11.	FAFO 129-2007	THE UNITED INDIA INSURANCE COMPANY LTD. THR. D.M. Vs OM PRAKASH TIWARI AND OTHERS	JITENDRA NARAIN MISRA	
12.	FAFO 130-2007	MUKESH KUMAR Vs UNITED INDIA INSURANCE CO. LTD. AND OTHERS	RAJENDRA JAISWAL	
13.	FAFO 81-2008	UNITED INDIA INSURANCE COMP. LTD. THROUGH ITS R.M. Vs VINOD KUMAR AND 2 ORS.	HARI PRAKASH SRIVASTAVA	HARI PRAKASH SRIVASTAVA LALJI PRASAD SHUKLA - II

Continued... **FF**

(117)

14.	FAFO 542-2008	UNITED INDIA INSURANCE CO. LTD. THROUGH BRANCH MANAGER Vs AJEET SINGH AND 2 ORS.	AANAND MOHAN ANIL KR. SRIVASTAVA PRABHAT KUMAR	S.K. UPADHAYAYA
WITH	FAFO 394-2007	SMT. RENU SINGH AND OTHERS Vs GULAB CHAND YADAV AND OTHERS	ANAND MOHAN	RAMENDRA MISHRA PRAVEEN CHANDRA
15.	FAFO 730-2009	NIKHIL KUMAR CHAUDHARI @ VICKY Vs PURAN SINGH	DILIP KUMAR VERMA	ANAND MOHAN PRAMOD SHANKER SHUKLA ANIL KR. SRIVASTAVA
16.	FAFO 433-2011	UNITED INDIA INSURANCE COMP LTD. THROUGH DEPUTY MANAGER Vs SMT. RANJAN SINGH AND ORS.	AANAND MOHAN ANIL KR. SRIVASTAVA	M.S. KHAN
17.	FAFO 561-2011	UNITED INDIA INSURANCE COMPANY LTD. THRU REGIONAL MANAGER Vs SMT. MAYA SRIVASTAVA W/O LATE RAKESH KUMAR SRIVASTAVA & ORS.	AANAND MOHAN ANIL KR. SRIVASTAVA	R.K. SRIVASTAVA
18.	FAFO 604-2011	SMT. RANJAN SINGH AND ORS. Vs SHRI ABBU SAEED AND ANR.	BALENDU SHEKHAR	

WITH FAFO 433-2011	UNITED INDIA INSURANCE COMP LTD. THROUGH DEPUTY MANAGER Vs SMT. RANJAN SINGH AND ORS.	ANIL KR. SRIVASTAVA AANAND MOHAN	MOHD. SHAMSHAD KHAN
19. FAFO 822-2011	UNITED INDIA INSURANCE CO. D.O. 13 IIND FLOOR 23 UNION Vs SUMAN DEVI W/O GOPAOL JI	ANIL KR. SRIVASTAVA SUMMAYA KIDWAI	M.S. KHAN ADITYA K. SHUKLA AKHTER ABBAS
20. FAFO 263-2012	UNITED INDIA INSURANCE CO. LTD. THRU. BRANCH MANAGER BRANCH Vs SMT. RAM DEVI & ORS.	AANAND MOHAN ANIL KR. SRIVASTAVA	ASHUTOSH SINGH RAJESH PANDEY
21. FAFO 393-2012	THE UNITED INDIA INSURANCE CO. LTD. 1086 GOLAGHAT CIVIL LINE Vs SMT. SHOBHAWATI (DEVI) & ORS.	ANIL KUMAR SRIVASTAVA	BRIJESH KUMAR YADAV
22. FAFO 850-2012	UNITED INDIA INSURANCE COMPANY THROUGH DIV.MANAGER Vs SMT.KANCHAN SINGH AND OTHERS	SUMAYYA KIDWAI	S.P. SINGH AMIT KUMAR SINGH
23. FAFO 10-2013	UNITED INDIA INSURANCE COMP. LTD. Vs SMT. MADHUBALA SINGH AND ORS.	SUMAYYA KIDWAI RAJENDRA JAISWAL	ANIL KR. SRIVASTAVA DEVENDRA KUMAR
WITH FAFO 223-2013	UNITED INDIA INSURANCE COMPANY LTD.THR.BRANCH MANAGER Vs KM. RESHMA AND OTHERS	SUMAYYA KIDWAI RAJENDRA JAISWAL	ANIL KR. SRIVASTAVA
WITH FAFO 226-2013	UNITED INDIA INSURANCE COMPANY LTD.THR.BRANCH MANAGER Vs KM. RESHMA AND OTHERS	SUMAYYA KIDWAI RAJENDRA JAISWAL	ANIL KR. SRIVASTAVA
WITH FAFO 228-2013	UNITED INDIA INSURANCE COMPANY LTD. THROUGH BRANCH MANAGER Vs SMT. MAHROZ ZAHAN AND OTHERS	SUMAYYA KIDWAI RAJENDRA JAISWAL	ANIL KR. SRIVASTAVA
WITH FAFO 231-2013	UNITED INDIA INSURANCE COMPANY LTD. Vs SMT. SUMAN AND OTHERS	SUMAYYA KIDWAI	ANIL KR. SRIVASTAVA MANEESH NIGAM ANIL KR. SRIVASTAVA
24. FAFO 65-2013	BRANCH MANAGER UNITED INDIA INSURANCE COMP.LTD. 1089 CIVIL Vs SMT. RAMATA SINGH AND ORS.	ANIL KUMAR SRIVASTAVA	DR. V.K. SINGH
25. FAFO 125-2013	ANSAR ALI Vs SMT. SUGRA BEGUM AND ORS.	G.S.L.VARMA BHOLA SINGH PATEL	ARJUN SINGH SOMVANSHI ANIL KR. SRIVASTAVA VINOD KR. SINGH
26. FAFO 223-2013	UNITED INDIA INSURANCE COMPANY LTD.THR.BRANCH MANAGER Vs KM. RESHMA AND OTHERS	SUMAYYA KIDWAI RAJENDRA JAISWAL	ANIL KR. SRIVASTAVA
27. FAFO 226-2013	UNITED INDIA INSURANCE COMPANY LTD.THR.BRANCH MANAGER Vs KM. RESHMA AND OTHERS	SUMAYYA KIDWAI RAJENDRA JAISWAL	ANIL KR. SRIVASTAVA
28. FAFO 228-2013	UNITED INDIA INSURANCE COMPANY LTD. THROUGH BRANCH MANAGER Vs SMT. MAHROZ ZAHAN AND OTHERS	SUMAYYA KIDWAI RAJENDRA JAISWAL	ANIL KR. SRIVASTAVA

Continued... **EF**

29.	FAFO	231-2013	UNITED INDIA INSURANCE COMPANY LTD. Vs SMT. SUMAN AND OTHERS	SUMAYYA KIDWAI	MANEESH NIGAM ANIL KR. SRIVASTAVA
WITH	FAFO	223-2013	UNITED INDIA INSURANCE COMPANY LTD. THR. BRANCH MANAGER Vs KM. RESHMA AND OTHERS	SUMAYYA KIDWAI RAJENDRA JAISWAL	ANIL KR. SRIVASTAVA
WITH	FAFO	226-2013	UNITED INDIA INSURANCE COMPANY LTD. THR. BRANCH MANAGER Vs KM. RESHMA AND OTHERS	SUMAYYA KIDWAI RAJENDRA JAISWAL	ANIL KR. SRIVASTAVA
WITH	FAFO	228-2013	UNITED INDIA INSURANCE COMPANY LTD. THROUGH BRANCH MANAGER Vs SMT. MAHROZ ZAHAN AND OTHERS	SUMAYYA KIDWAI RAJENDRA JAISWAL	ANIL KR. SRIVASTAVA
30.	FAFO	408-2013	UNITED INDIA INSURANCE COMPANY LTD. ALIGANJ LKO. THRO. ITS R.M. Vs MOTOR ACCIDENT CLAIM TRIBUNAL/ SPECIAL JUDGE (EC ACT) & ORS.	ANKIT SRIVASTAVA	K.C. NIGAM SOBHIT NIGAM ANIL KR. SRIVASTAVA RAJESH KUMAR
31.	FAFO	502-2013	UNITED INDIA INSURANCE COMPANY LTD. THRO. BRANCH MANAGER Vs UDAI PRATAP SINGH AND ORS.	ANIL KUMAR SRIVASTAVA	RAKESH PRATAP SINGH NAND KISHORE SINGH PRABHAKAR TRIVEDI
32.	FAFO	518-2013	UNITED INDIA INSURANCE COMPANY LTD. THROUGH BRANCH MANAGER Vs SMT. RAJ RANI AND ORS.	SUMAYYA KIDWAI	
33.	FAFO	577-2013	UDAI PRATAP SINGH Vs THE NATIONAL INSURANCE CO. LTD. THRO. ITS BRANCH MANAGER & ORS	RAKESH PRATAP SINGH	ANIL KR. SRIVASTAVA PRABHAKAR TRIVEDI
34.	FAFO	635-2015	UNITED INDIA INSURANCE COMPANY LTD. THROU MANAGER Vs SMT. RAM KALI AND ORS.	ANIL KUMAR SRIVASTAVA	MANOJ KUMAR DUBEY
FIRST APPEAL FROM ORDER DEFECTIVE					
35.	FAFOD	1133-2007	UNITED INDIA INSURANCE COMP. LTD. LKO. THROUGH ITS DEPUTY Vs HASMAT ALI AND 2 ORS.	VED PRAKASH	AMRENDRA SINGH HIMANSHU KUMAR SRIVASTAVA
36.	FAFOD	140-2009	UNITED INDIA INSURANCE COMPANY LTD. THROUGH BRANCH MANAGER Vs RAM KUMAR	SUMAYYA KIDWAI RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA	DHARMENDRA GUPTA MOHBIN IQBAL NEERAJ KUMAR TIWARI PANKAJ KUMAR TIWARI
37.	FAFOD	356-2009	RAM AVTAR Vs VIJAY KUMAR VERMA	RAJENDRA PRASAD VERMA	TUNG NATH TIWARI J.N. MISHRA
38.	FAFOD	230-2013	BRANCH MANAGER, UNITED INDIA INSURANCE COMPANY LTD. Vs AFSARI AND OTHERS	ANIL KUMAR SRIVASTAVA	BRIJESH YADAV 'VIJAY' M.P. YADAV MADAN MOHAN PANDEY

39. FAFOD 904-2013	UNITED INDIA INSURANCE COMPANY LTD. THROU DIV.MANAGER Vs SMT.RAM DULARI AND ORS.	ANIL KUMAR SRIVASTAVA P.K.RAI	
40. FAFOD 390-2014	UNITED INDIA INSURANCE CO. LTD.,LUCKNOW THRU. ITS MANAGER Vs SMT. MANGALA & 10 OTHERS	VAIBHAV RAJ	ASHOK KUMAR DUBEY
WITH FAFOD 1013-2014	SMT. MANGLA AND ORS. Vs UNITED INDIA INSURANCE CO.LTD. AND ANOTHER	ASHOK KUMAR DUBEY	NRIPENDRA MISHRA VAIBHAV RAJ

Continued... **FF**

(119)

AT 10:30 A.M.

COURT NO. 19

CASES RELATING TO THE NEW INDIA ASSURANCE CO. LTD.

FIRST APPEAL FROM ORDER

1. FAFO 309-1998	NEW INDIA ASSURANCE CO. LTD. Vs KUSUM LATA MISRA & OTHERS	ANAND MOHAN ASIT SRIVASTAVA	DILEEP KUMAR YADAV
2. FAFO 388-1999	NEW INDIA ASSURANCE CO. LTD. Vs RAM KISHORE AND OTHERS	ASHOK MEHROTRA JITENDRA NARAIN MISHRA	RAM RAJ A.K.JOSHI RAJENDRA JAISAWAL
3. FAFO 389-1999	NEW INDIA ASSURANCE CO. LTD. Vs DEVSARAN AND OTHERS	ASHOK MEHROTRA	RAM RAJ A.K.JOSHI S.K.JOSHI JITENDRA NARAIN MISHRA
WITH FAFO 388-1999	NEW INDIA ASSURANCE CO. LTD. Vs RAM KISHORE AND OTHERS	ASHOK MEHROTRA JITENDRA NARAIN MISHRA	RAM RAJ A.K.JOSHI RAJENDRA JAISAWAL
4. FAFO 218-2000	THE NEW INDIA ASSURANCE COMPANY LTD. Vs SHIV SHANKER & OTHERS	V.B.SRIVASTAVA DINESH KUMAR	M.K. SHUKLA D.V. SINGH VORA SHAILENDRA K. SINGH R.C. MISHRA
5. FAFO 490-2000	THE NEW INDIA ASSURANCE COMP. LTD. Vs SANTOSH KUMAR & OTHERS	V.B.SRIVASTAVA DINESH KUMAR	S.C. SRIVASTAVA
6. FAFO 163-2001	THE NEW INDIA ASSURANCE CO. LTD. Vs MOHD. ILIYAS AND ANOTHER	ANAND MOHAN ASIT SRIVASTAVA	D.K.AGARWAL
7. FAFO 302-2002	ABDUL HAMID & ANOTHER Vs SMT. NAZMA KHAN & 6 OTHERS	S.P. SHUKLA	WAQAR HASAN

8. FAFO	402-2003	NEW INDIA ASSURANCE CO. LTD. THRU DY. MANAGER/ O.I. LEGAL Vs SMT. SUSHILA DEVI & 3 ORS.	ANAND MOHAN MAYANK SRIVASTAVA	H.K. SRIVASTAVA RAKESH KUMAR YADAV RAJENDRA JAISWAL RAM RAJ ZAFAR AZIZ
9. FAFO	566-2003	NEW INDIA ASSURANCE COMPANY LIMITED THRU DY. MANAGER Vs SHRIKANT & ANR.	VED PRAKASH ANIL KUMAR SINGH	L.P. SHUKLA II
10. FAFO	28-2004	SMT. KANCHAN SINGH & 4 ORS. Vs MOHD. TAUFEEQUE & ANR.	AKHILESH CHAUHAN S.N.MISHRA JAY KRISHNA SHUKLA	
11. FAFO	140-2004	RAM TIRATH YADAV AND ANR Vs MOHAMMAD NAIM AND ANR	MRS SHUBRA KUMAR R.P. SINGH	
12. FAFO	271-2004	NEW INDIA ASSURANCE COMPANY LTD. THRU SR.DIV.MANAGER Vs SMT. TULSA DEVI @ LAKSHAMI DEVI & 8 ORS.	M.S. KOTWAL R.K.MAURYA WAQUAR HASHIM	SHISHIR PRADHAN NISHIT UPRETI R.K.MAURYA AKHTER ABBAS DINESH KUMAR
13. FAFO	371-2004	SMT. KEVAL PATI AND 5 ORS Vs M/S SURENDRA MOHAN CHOPRA AND 3 ORS	S.K. MEHROTRA	
14. FAFO	546-2004	BAJRANGI Vs NEW INDIA INSURANCE COMPANY LTD. & 2 ORS.	B.B. SINGH A.K.PANDEY	L.M.KHARE RAJESH NATH
15. FAFO	577-2004	NEW INDIA ASSURANCE COMPANY LTD. THRU ASSTT.MANAGER/O.I. Vs RAM BHAJAN & 6 ORS.	RAJESH NATH	A.K.PANDEY L.M.KHARE BAJRANG BAHADUR SINGH

(120)

Continued...FF

16. FAFO	149-2005	NEW INDIA ASSURANCE CO.LTD. Vs SMT.PRABHA DEVI AND 11 OTHERS	ANAND MOHAN	SATYENDRA SRIVASTAVA ASIT SRIVASTAVA
17. FAFO	229-2005	NEW INDIA ASSURANCE COMPANY LIMITED THRU LEGAL CELL Vs VIVEK KUMAR & 5 ORS.	DINESH KUMAR	BALRAM YADAV SAMPURNANAND
18. FAFO	311-2005	LAL PRATAP SINGH AND 4 OTHERS Vs THE NEW INDIA ASSURANCE CO.LTD.AND 2 OTHERS	T.C.SETH	DINESH KUMAR A.K.SRIVASTAVA

19. FAFO	432-2005	THE NEW INDIA ASSURANCE COMPANY LTD. THRU LEGAL CELL Vs NARENDRA KUMAR BANSAL & 3 ORS.	JITENDRA NARAIN MISHRA	RAVI SHANKER SOMVANSHI
20. FAFO	481-2005	THE NEW INDIA ASSURANCE CO. LTD. THRU DIV. MANAGER Vs SURESH KUMAR JAISWAL & 4 ORS.	ANAND MOHAN VED PRAKASH	RAVENDRA PRATAP SINGH SMT. SHIKHA SRIVASTAVA KM. SHANDHYA CHAUHAN R.K. DWIVEDI SHARAD KUMAR SRIVASTAVA P.K. MISHRA
21. FAFO	495-2005	THE NEW INDIA ASSURANCE COMPANY LIMITED THRU DIV. MANAGER Vs SMT. ALKA VERMA & 6 ORS.	WAQUAR HASHIM	VED PRAKASH ANIL KR. SRIVASTAVA GAURAV MISRA SHANTANU MISHRA
WITH CROSS	18-2007	SMT. ALKA VERMA AND 2 ORS. Vs SATISH KUMAR KOHLI AND 4 ORS	CHANDRA SHEKHAR PANDEY	
22. FAFO	614-2005	THE NEW INDIA ASSURANCE COMPANY LTD. Vs BENI MADHAV SHUKLA & 3 ORS.	M.S. KOTWAL T.C. SETH DINESH KUMAR	
23. FAFO	627-2005	THE NEW INDIA ASSURANCE COMPANY LTD THRU ASSIATANT MANAGER Vs JAIJAI RAM AND 2 OTHERS	JITENDRA NARAIN MISHRA M.C. YADAV	B.R. TRIPATHI AKHTER ABBAS
24. FAFO	706-2005	MOHD. NAFEES Vs GOVIND NARAIN TIVARI & ANR.	AMIT ARORA	DINESH KUMAR
25. FAFO	720-2005	THE NEW INDIA ASSURANCE CO. THRU LEGAL CELL Vs NADEEM THRU JALIL AHMAD & ANR.	S.K. BARTARYA I.P.S. CHADDHA	RAJENDRA JAISWAL
26. FAFO	798-2005	THE NEW INDIA ASSURANCE COMPANY LIMITED THRU A.M. Vs SMT. SOBOHI & 3 ORS.	M.S. KOTWAL	HEM RAJ MISHRA JITENDRA NARAIN MISHRA
27. FAFO	887-2005	ARBIND CHAUBEY Vs THE NEW INDIA ASSURANCE COMPANY THRU SR. REG. MANAGER & 5 ORS.	L.M. KHARE N.K. PATHAK ANIL KUMAR SRIVASTAVA	
28. FAFO	915-2005	THE NEW INDIA ASSURANCE COMPANY LIMITED THRU A.M. Vs SAHAJ RAM KANNAUJIA & 2 ORS.	VED PRAKASH	
29. FAFO	24-2006	AVDHESH KUMAR SINGH & ANR. (OBJECTION FILED) Vs THE NEW INDIA ASSURANCE CO. LTD. THRU B.M. & ANR.	JAGAT PAL SINGH CHAUHAN HARPAL SINGH CHADDHA HNDRA PREET SINGH AMARJEET SINGH RAKHRA	
30. FAFO	52-2006	ARBIND CHAUBEY Vs THE NEW INDIA ASSURANCE COMPANY THRU REGIONAL MANAGER	L.M. KHARE BAJRANG BAHADUR SINGH	
31. FAFO	167-2006	THE NEW INDIA ASSURANCE COMPANY LIMITED THRU DY. MANAGER Vs FAISAL SHEIKH & 4 ORS.	JITENDRA NARAIN MISHRA	RAVENDRA P SINGH TARUN KUMAR MISHRA

32.	FAFO 168-2006	THE NEW INDIA ASSURANCE COMPANY LIMITED THRU DY.MANAGER Vs FAISAL SHEIKH & 4 ORS.	JITENDRA NARAIN MISHRA	RAVENDRA P SINGH TARUN KUMAR MISHRA
-----				Continued...FF
(121)				

33.	FAFO 182-2006	SMT. SHIVSAJI DEVI & 4 ORS. Vs SATISH KUMAR GUPTA & 5 ORS.	SUNIL KR. SINGH PRABHAKAR NATH MISRA	DINESH KUMAR B.C.PANDEY
34.	FAFO 592-2006	THE NEW INDIA ASSURANCE CO. LTD. SITAPUR THROUGH D.M. Vs SMT.RAMSHREE AND OTHERS	ANAND MOHAN T.J.S. MAKKER	LALJI PRASAD SHUKLA - II RAJENDRA JAISWAL
WITH	FAFO 246-2005	NEW INDIA ASSURANCE CO. LTD. THRU ASSTT. MANAGER Vs SMT. LAJJAVATI & 6 ORS.	U.P.S. KUSHWAHA	L.M.KHARE JITENDRA PRAKASH MISHRA LALJI PRASAD SHUKLA - II
35.	FAFO 607-2006	THE NEW INDIA ASSURANCE COMPANY LTD. LKO. THROUGH D.M. Vs GEETA DEVI @ MEENA DEVI AND OTHERS	JITENDRA NARAIN MISHRA	LALJI PRASAD SHUKLA - II
36.	FAFO 694-2006	GIRISH CHANDRA DOBARIYAL AND ANOTHER Vs DHARMRAJ SAROJ AND ANOTHER	SHAILENDRA KR. SINGH	ASIT SRIVASTVA
37.	FAFO 747-2006	THE NEW INDIA ASSURANCE COMPANY LTD. THROUGH DY.MANAGER Vs JAMWANTI DEVI AND ANOTHER	JITENDRA NARAIN MISHRA	ADITYA TIWARI
38.	FAFO 891-2006	SMT.AKHILASH SINGH AND OTHERS (OBJECTION FILED) Vs SUNIL KUMAR GUPTA AND OTHERS	SANTOSH KUMAR PANDEY	DINESH KUMAR
39.	FAFO 274-2007	JAGDEO PRASAD Vs THE NEW INDIA INSURANCE CO. LTD. LUCKNOW AND 2 OTHERS	PUSHKAR BAGHEL	ASIT SRIVASTAVA
40.	FAFO 1223-2007	SMT. RAMRATI Vs DRIVER UMA SHANKER AND 3 ORS.	SHIVA SHANKER LAL AWASTHI	
41.	FAFO 168-2008	RAM BHADUR AND ORS. Vs BRAMHA SINGH AND 2 ORS.	ALOK KUMAR SRIVASTAVA	ASIT SRIVASTVA SAURABH SRIVASTAVA PRATIBHA VAISH
42.	FAFO 250-2008	SMT. SHASHI PRABHA & 2 ORS. Vs NEW INDIA ASSURANCE COMPANY LTD. & ANR.	JANARDAN PRASAD INDRA PREET SINGH HARPAL SINGH CHADDHA	ANUJ KUDESIA
43.	FAFO 420-2008	DHARMENDRA KUMAR RAI Vs HARDEV PRASAD MAURYA AND 2 ORS.	R.V.SINGH T.J.S. MAKKER P.N.MISHRA PRADEEP KR. KANAUJIYA	D.K. MISHRA

44. FAFO 656-2008	SARAFRAJ @ PAPPU Vs SHAHJADE AND 2 ORS.	RAJENDRA JAISWAL	ASIT SRIVASTAVA MOHD. RIZWAN
45. FAFO 830-2008	NEW INDIA ASSURANCE CO. LTD. THROUGH ITS BRANCH MANAGER Vs SMT. SEEMA SHUKLA AND 5 ORS.	ANAND MOHAN I.P.SINGH CHADHA H.S. CHADHA G.S. CHADHA	S.K.KHARE RAM CHANDRA DWIVEDI
46. FAFO 1231-2008	THE NEW INDIA ASSURANCE COMP. LTD. THROUGH ITS INCHARGE Vs SMT. MANJU DEVI	H.S.CHADDA	JAGAT PAL SINGH CHAUHAN
47. FAFO 1233-2008	THE NEW INDIA ASSURANCE COMP. LIMITED THROUGH ITS DULY Vs LALJI VERMA (OBJECTION FILED)	M.S.KOTWAL HERPA S. CHADHA INDRAPRRET S. CHADHA	RAHUL SINGH
48. FAFO 184-2009	THE NEW INDIA INSURANCE COMP.LTD. LKO. ITS DEPUTY MANAGER Vs MAHENDRA KUMAR AWASTHI	VED PRAKASH	DEEPAK KUMAR AGARWAL
49. FAFO 580-2009	SURYAMATI Vs SATIESH CHANDRA SHARMA	JAY KRISHNA SHUKLA	JN.MISHRA
50. FAFO 827-2009	MOHD. USMAN Vs RAJ KUMAR BAJPAYEE	R.K.DUBEY	ISHWAR DEEN DINESH KUMAR

Continued... **PF**

(122)

51. FAFO 870-2009	SMT. CHANDRAKALI DEVI Vs RAM KHELAWAN	T.C.SETH	J.MISRA
52. FAFO 197-2010	SMT. PUSHPA TIWARI AND ORS. Vs PHERU SINGH @ FOORAN AND ORS.	SURESH CHANDRA SRIVASTAVA ANAND MOHAN	RIDRA MANI SHUKLA JITENDRA NARAIN MISHRA ANIL KR. SRIVASTAVA
53. FAFO 502-2010	SMT. RENU W/O LATE DEVESH CHAND @ PAPPU Vs KAMAL JEET SINGH S/O HARBHAJAN SINGH	DR. S. NEHRU	VED PRAKSH
54. FAFO 541-2010	SMT. MANJU SINGH W/O LATE RAM PAL SINGH Vs RAM PHER SHUKLA S/O JAI NARAIN SHUKLA	U.S. SAHAI	RAM JANAK YADAV AMBRISH KR. PANDEY WAQUAR HASHIM
55. FAFO 777-2010	RAJ KUMARI W/O LATE GANGA BUX SINGH & ORS. Vs THE NEW INDIA INSURANCE CO. LTD. BRANCH JAIPUR RAJASTHAN	ARUN KUMAR SINGH	HARPAL SINGH CHADHA INDRAPREET SINGH CHADHA
56. FAFO 909-2010	ISLAM ALI S/O HASIM ALI Vs	DEEPAK KUMAR AGARWAL	D.P. BAJPAI

57. FAFO	1097-2010	SMT. SUMAN W/O LATE SURENDRA KUMAR & ORS. SUKROO AND ANOTHER Vs PHOOL CHANDRA VERMA AND ORS.	ANIL KUMAR MISHRA HERPAL SINGH CHADHA INDRAPREET S. CHADHA RAVINDRA PRATAP SINGH	SAKET KUMAR GUPTA P.N. MISHRA
58. FAFO	1509-2010	SMT. SHAHEEN BANO W/O LATE MUNAOWAR ALI KHAN & ORS. Vs THE NEW INDIA ASSURANCE COMPANY LIMITED & ANR.	RAVINDRA PRATAP SINGH	ASHISH KR. SRIVASTAVA
59. FAFO	116-2011	INDRESH KUMAR Vs SANJAY KUMAR MISHRA AND ANOTHER	RAJENDRA JAISWAL	VED PRAKASH
60. FAFO	684-2011	THE NEW INDIA ASSURANCE CO.LTD. BRANCH FAIZABAD DISTT.FAIZA Vs MANZOOR AHMED S/O LATE YAAR MAOHAMMAD &3 ORS.R/O HAUNSA PUR	WAQUAR HASHIM	V.P. TRIPATHI
61. FAFO	715-2011	SMT. ANSHU SINGH W/O LATE SHRI MAHENDRA SINGH & 3 OTHERS Vs THE NEW INDIA INSURANCE CO. LTD. SARAN HOTEL & ANOTHER	SHASHANK SINGH	WAQUAR HASHIM
62. FAFO	770-2011	KUMARI YASH SHUKLA D/O R.K.SHUKLA Vs PREM SHANKER DIXIT AND OTHERS	DEEPAK KUMAR AGARWAL	ASHISH SAXENA ASHISH KUMAR SRIVASTAVA
63. FAFO	854-2011	MAZIULLA KHAN Vs KAMAL AHMED & 2 OTHERS	SATENDRA NATH RAI	HERPAL SINGH CHADHA INDER PREET SINGH CHADHA VIVEK MANISHI SHUKLA
64. FAFO	855-2011	GAFFAR KHAN & ANOTHER Vs KAMAL AHMED & 2 OTHERS	SATENDRA NATH RAI	HERPAL SINGH CHADHA INDER PREET SINGH CHADHA VIVEK MANISHI SHUKLA
65. FAFO	966-2011	SMT. SHYAM SUNDARI & 3 ORS. Vs RAM BAHADUR YADAV & 2 ORS.	RAJESH TRIVEDI	ZAFAR AZIZ
66. FAFO	1170-2011	THE NEW INDIA ASSURANCE CO. LTD. LEGAL HUB 94 MAHATMA GANDHI Vs DHEERAJ SRIVASTAVA & ORS.	VED PRAKASH	RANJEET SINGH RANJEET SINGH
67. FAFO	1212-2011	THE NEW INDIA ASSURANCE CO. LTD. LTGAL HUB INCHARGE OFFICE Vs RABIYA & ORS.	ZAFAR AZIZ	
68. FAFO	12-2012	THE NEW INDIA ASSURANCE COMP. LTD. GANDHI MARG LKO. Vs SMT. ASHA DEVI AND ORS.	ZAFAR AZIZ	
69. FAFO	131-2012	THE NEW INDIA ASSURANCE COMPANY LTD.LKO.THR. DEPUTY MANAGER Vs SMT. MANJU PANDEY AND 3 OTHERS	VED PRAKASH	
70. FAFO	294-2012	DHUNNI LAL Vs ABHAY @ BABLOO GUPTA & ORS.	GHANSHYAM YADAV SATAZ AHMAD	DINESH KUMAR

Continued...FF

(123)

71. FAFO	536-2012	THE NEW INDIA ASSURANCE CO. LTD. MUMBAI AND ONE OF ITS REGIO Vs BHANU PRAKASH DUBEY		
----------	----------	---	--	--

		ATUL KUMAR MISHRA AND ORS.		R.S. TOMAR SHAILESH KUMAR SINGH
72.	FAFO 584-2012	THE NEW INDIA ASSURANCE COMP LTD. HAVING ITS REGISTERED Vs ASHISH KUMAR MISHRA AND ORS.	BHANU PRAKASH DUBEY	
73.	FAFO 776-2012	SMT. BHANUMATI TIWARI AND ANR. Vs JAMUNA PRASAD AND ORS.	ABHAI KUMAR SINGH LALLA RAM CHAUHAN SUNIL KUMAR YADAV SHIV PRAKASH SINGH	WAQUAR HASHIM VIRENDRA PRATAP RANA
74.	FAFO 943-2012	THE NEW INDIA ASSURANCE COMPANY LTD. THROUGH BRANCH MANAGER Vs SMT. RAM PIARY AND OTHERS	ANAND MOHAN	J.N.MISHRA SHAKEEL AHMAD ANSARI
WITH	FAFO 99-2013	THE NEW INDIA ASSURANCE COMPANY LTD.THROUGH DEPUTY MANAGER Vs SMT. SRIMATA AND OTHERS	BHANU PRAKASH DUBEY	VIRENDRA PRASAD SHAKEEL AHMAD ANSARI
75.	FAFO 1120-2012	THE NEW INDIA ASSURANCE COMPANY LTD. LEGAL HUB INCHARGE Vs RUCHI AGARWAL AND ORS.	ZAFAR AZIZ	SHASHANK SINGH SUCHENDRA SHARMA
76.	FAFO 1135-2012	NEW INDIA ASSURANCE CO. LTD.,THRU. DY. MANAGER LEGAL CELL Vs SMT. URMILA SINGH & OTHERS	JITENDRA NARAIN MISHRA	JAY KRISHNA SHUKLA SACHINDRA DWIVEDI QAZI MOHD.AHMAD
77.	FAFO 511-2013	THE NEW INDIA ASSURANCE CO. LTD.LKO.THROUGH ITS DY.MANAGER Vs SRI MUKUL KUMAR SINGH AND ANOTHER	T.J.S.MAKKER N.K.AGARWAL	
WITH	FAFOD 746-2013	MUKUL KUMAR SINGH @ MUKUL SINGH Vs JITENDRA GOEL(DIED) THROU SRI SANJAI GOEL AND ORS.	NAND KISHORE AGRAWAL MAYANK AGRAWAL	T.J.S. MAKKER
78.	FAFO 650-2013	SURAJPAL & ANOTHER Vs ADDL.DISTRICT JUDGE, COURT NO.4/M.A.C.T.RAEBARELI & OTHERS	VINOD KUMAR SRIVASTAVA	RAJWANT SINGH DINESH KUMAR
79.	FAFO 448-2014	THE NEW INDIA ASSURANCE COMPANY LTD.THROU.OFFICER IN CHARGE Vs RAM KUMAR MISHRA AND ORS.	DINESH KUMAR	DILIP PANDEY ANIL KUMAR SRIVASTAVA RAJESH KUMAR TIWARI
80.	FAFO 455-2014	THE NEW INDIA ASSURANCE COMPANY LTD.THROU THE DY.MANAGER Vs POORAN LAL AND ORS.	JITENDRA NARAIN MISHRA	RAJENDRA JAISWAL
FIRST APPEAL FROM ORDER DEFECTIVE				
81.	FAFOD 833-2007	AMAR PAL AND ORS. Vs LAXMI KANT AND ORS.	T.C.SETH	DINESH KUMAR J.K.SHUKLA
82.	FAFOD 985-2007	SHIV CHARAN Vs HORI LAL AND 2 ORS.	L.P.SHUKLA II	

83. FAFOD 1131-2007	UTTAM KUMARI Vs NEW INDIA INSURANCE COMP. LTD. THROUGH ITS MANAGER AND ORS.	PRADEEP KUMAR TRIPATHI	ASIT SRIVASTVA SANJAY KUMAR VERMA
84. FAFOD 117-2008	DAYA SHANKAR YADAV (OBJECTION FILED) Vs NEW INDIA INSURANCE COMP. THROUGH R.M. AND 2 ORS.	SHIV P.SHUKLA ANIL KUMAR MISHRA	H.S.CHADHA JASPREET SINGH INDER PREET SINGH CHADHA ASIT SRIVASTVA VIJAY KUMAR YADAV

Continued...FF

(124)

85. FAFOD 553-2008	MAYA DEVI AND 3 ORS. Vs SRI PRASHANT KHANNA AND 2 ORS.	SHAKEEL AHMAD ANSARI JITENDRA NARAIN MISHRA	
86. FAFOD 958-2008	WAHIDULLA KHAN Vs NEW INDIA INSURANCE COMPANY LTD. BRANCH LAKHIMPUR KHERI	USMAN SIDDIQUI HARPAL SINGH CHADHA INDRA PREET SINGH	JAGAT NARAIN DIXIT UMESH CHANDRA SHULA
87. FAFOD 228-2009	SMT. SUNITA Vs ARSHAD ALI	ASHOK PANDEY	
88. FAFOD 270-2009	NEW INDIA ASSURANCE COMP. LTD. THROUGH ITS ASTT. MANAGER Vs PRASADI	JITENDRA NARAIN MISHRA	MANISH KUMAR AMRENDRA SINGH SUNIL KR.TRIPATHI
89. FAFOD 158-2010	SHRI PHOOL CHANDRA YADAV Vs RAM NARAIN AND ORS.	SOMESH TRIPATHI	
90. FAFOD 226-2010	SMT.MALTI SRIVASTAVA Vs VINOD KUMAR AND ANOTHER	SUMAYYA KIDVAI	DINESH KUMAR
91. FAFOD 227-2010	SUNIL KUAMR Vs VINOD KUMAR AND ANOTHER	SUMAYYA KIDVAI	VED PRAKASH
92. FAFOD 354-2010	MO. IRFAN Vs HASIM WEIG AND ANOTHER	SHASHANK SINGH	
93. FAFOD 1050-2010	NATIONAL INSURANCE COMPANY LIMITED THRU ASST. MANAGER Vs RAM CHANDER MISHRA S/O BHULAI MISHRA & ORS.	S.C. GULATI POOJA ARORA	WAQUAR HASHIM
94. FAFOD 147-2011	SMT. KAMRUN NISHA W/O CHUNNU KHAN & ORS. Vs NEEL KANTH S/O GAYADEEN & ORS.	SHAQUIEL AHMAD	VED PRAKASH
95. FAFOD 783-2011	SURENDRA KUMAR MISRA Vs SHIV RAM KESARVANI S/O NANKOO RAM KESARWANI	R.P. MISRA	ASHIT KR. SRIVASTAVA
96. FAFOD 998-2011	MOHD. SABBIR Vs SUAIB AHMAD AND ORS.	SUNIL KUMAR TRIPATHI	MAHESH KR. TRIPATHI RAHAISH AHMAD SRI KANT PATHAK

97. FAFOD 1138-2011	THE NEW INDIA ASSURANCE CO. LTD.BRANCH OFFICE NAWABGANJ Vs SHEHNAZ BANO & ORS.	ASIT SRIVASTAVA	WAQUAR HASHIM ASHOK KR. RAI B.L. MISHRA
98. FAFOD 559-2012	THE NEW INDIA ASSURANCE COMP LTD.INCLUDING THE BRANCH MANAGE Vs TANVEEN SACHDEVA AND ORS.	JITENDRA NARAIN MISRA	TARUN KR. MISHRA JASPREET SINGH
99. FAFOD 1105-2012	ATUL KUMAR Vs NEW INDIA ASSURANCE COMP. LTD. HARDOI AND ORS.	SURESH KUMAR YADAV	ANURODH KUMAR SRIVASTAVA
100. FAFOD 15-2013	HISAMUDDIN AND ANOTHER Vs SMT. NEERA SRIVASTAVA AND ANOTHER	AMAR NATH DUBEY	WAQUAR HASHIM

AT 10:30 A.M.

COURT NO. 20

CASES RELATING TO THE ORIENTAL INSURANCE CO. LTD.

FIRST APPEAL FROM ORDER

1. FAFO 694-2005	RAM UJAGAR & ANR. Vs MOHD. IQBAL & 4 ORS.	L.P. SHUKLA-II ASHISH KUMAR RAJVANSHI	B.C.PANDEY ASHOK KR.YADAV ASHOK KR.SRIVASTAVA
2. FAFO 850-2008	ORIENTAL INSURANCE COMP. LTD. THROUGH ITS DIVISIONAL MANAGER Vs RAMAN DEEP SINGH AND ORS.	ASHISH KUMAR SRIVASTAVA ALOK SINGH	ABHISHEK ANAND

Continued...FF

(125)

3. FAFO 24-2009	ORIENTAL INSURANCE COMPANY LIMITED, LUCKNOW THRU DIV.MANAGER Vs SMT. SUMAN W/O LATE RAM SHANKER & OTHERS	MUKUND TEWARI	VED PRAKASH
4. FAFO 85-2009	THE ORIENTAL INSURANCE COMP. LTD. THROUGH ITS REGIONAL Vs SMT. MANJU JAISWAL	VASHUDEO MISHRA	SHAKEEL AHMAD ANSARI
5. FAFO 210-2009	ORIENTAL INSURANCE COMP. LTD. THROUGH IT REGIONAL MANAGER Vs SRI KRISHNA	VASHUDEO MISHRA	AMRENDRA SINGH
6. FAFO 211-2009	ORIENTAL INSURANCE COMP. LTD. THROUGH IT REGIONAL MANAGER Vs SMT. SHAKILA BANO	VASHUDEO MISHRA	AMRENDRA SINGH
7. FAFO 212-2009	ORIENTAL INSURANCE COMP. LTD. THROUGH IT REGIONAL MANAGER Vs PARASURAM ALIAS PARASRAM	VASHUDEO MISHRA	
8. FAFO 213-2009	ORIENTAL INSURANCE COMP. LTD. THROUGH IT REGIONAL MANAGER Vs	VASHUDEO MISHRA	AMRENDRA SINGH

9.	FAFO	214-2009	JAHIR ALI ORIENTAL INSURANCE COMP. LTD. THROUGH IT REGIONAL MANAGER Vs SMT. MATEENA	VASHUDEO MISHRA	AMRENDRA SINGH
WITH	FAFO	210-2009	ORIENTAL INSURANCE COMP. LTD. THROUGH IT REGIONAL MANAGER Vs SRI KRISHNA	VASHUDEO MISHRA	AMRENDRA SINGH
WITH	FAFO	211-2009	ORIENTAL INSURANCE COMP. LTD. THROUGH IT REGIONAL MANAGER Vs SMT. SHAKILA BANO	VASHUDEO MISHRA	AMRENDRA SINGH
WITH	FAFO	212-2009	ORIENTAL INSURANCE COMP. LTD. THROUGH IT REGIONAL MANAGER Vs PARASURAM ALIAS PARASRAM	VASHUDEO MISHRA	
WITH	FAFO	213-2009	ORIENTAL INSURANCE COMP. LTD. THROUGH IT REGIONAL MANAGER Vs JAHIR ALI	VASHUDEO MISHRA	AMRENDRA SINGH
WITH	FAFO	574-2009	THE ORIENTAL INSURANCE COMP. LTD. THROUGH ITS R.M. LUCKNOW Vs SRI LALLU SINGH	VASHUDEO MISHRA	HIMANSHU K.SRIVASTAVA
WITH	FAFO	575-2009	THE ORIENTAL INSURANCE COMP. LTD. THROUGH ITS R.M. LUCKNOW Vs SRI SUNIL KUMAR SINGH @ SUSHIL KUMAR SINGH	VASHUDEO MISHRA	HIMANSHU K.SRIVASTAVA
WITH	FAFOD	413-2009	PARSHU RAM ALIAS PARAS RAM Vs ORIENTAL INSURANCE COMP. LTD. THROUGH ITS REGIONAL MANAGER	AMRENDRA SINGH	HARI PRASAD SRIVASTAVA KUMAR AYUSH
10.	FAFO	245-2009	THE ORIENTAL INSURANCE COMP. LTD. THROUGH ITS REGIONAL MANAG Vs VASU DEO	VASHUDEO MISHRA	AMRENDRA SINGH
11.	FAFO	574-2009	THE ORIENTAL INSURANCE COMP. LTD. THROUGH ITS R.M. LUCKNOW Vs SRI LALLU SINGH	VASHUDEO MISHRA	HIMANSHU K.SRIVASTAVA
12.	FAFO	575-2009	THE ORIENTAL INSURANCE COMP. LTD. THROUGH ITS R.M. LUCKNOW Vs SRI SUNIL KUMAR SINGH @ SUSHIL KUMAR SINGH	VASHUDEO MISHRA	HIMANSHU K.SRIVASTAVA
13.	FAFO	154-2010	THE ORIENTAL INSURANCE COMP.LTD.THROUGH THE MANAGER Vs SMT.SHIV DEVI AND ORS.	BHANU PRAKASH DUBEY	SUSHIL MISRA S.K.TIWARI VIVEK TIWARI DR.N.L.PANDEY SHUSHIL KUMAR VERMA ASHISH TRIPATHI SHESH VERMA
14.	FAFO	464-2010	SMT.KAUSHALYA DEVI Vs NEHAL AHMAD KHAN & ANOTHER	SATYA NARAIN YADAV	A.K.BAJPAI SHISHIR PRADHAN SHAILESH TIWARI
WITH	FAFO	465-2010	SURESH C.YADAV & ANOTHER Vs NEHAL AHMAD KHAN & ANOTHER	SATYA NARAIN YADAV	A.K.BAJPAI SHISHIR PRADHAN SHAILESH TEWARI

Continued...FF

(126)

15.	FAFO	465-2010	SURESH C.YADAV & ANOTHER Vs NEHAL AHMAD KHAN & ANOTHER	SATYA NARAIN YADAV	A.K.BAJPAI SHISHIR PRADHAN SHAILESH TEWARI
16.	FAFO	1339-2010	RAM NARAIN S/O LATE FAKIRE LAL & ORS. Vs ORIENTAL INSURANCE COMPANY LIMITED THRU S.D.M.,LUCKNOW & ANR	AVNISH K. KUSHWAHA	I.M. PANDEY ANIL SRIVASTAVA
17.	FAFO	898-2011	THE ORIENTAL INSURANCE CO. LTD. THROUGH ITS BRANCH MANAGER Vs MANAOJ KUMAR JAISWAL & 2 ORS	ANIL SRIVASTAVA	SACHIN SRIVASTAVA
18.	FAFO	1014-2011	THE ORIENTAL INSURANCE CO. LTD.DIVISIONAL OFFICE THUR. THE Vs SMT. RUBEDA KHATOON & 6 ORS.	ANIL SRIVASTAVA	FAROOQ AYOOB S.SINGH
19.	FAFO	135-2012	THE ORIENTAL INSURANCE CO.LTD.THROUGH THE MANAGER Vs SMT. VIMLA DEVI AND 5 OTHERS	U.P.S.KUSHWAHA	SHAKEEL AHMAD ANSARI R.K. SHARMA
20.	FAFO	291-2012	THE ORIENTAL INSURANCE CO. LTD. THRU. ITS BRANCH MANAGER, Vs SMT. MANJU SINGH & ORS.	ANIL SRIVASTAVA	SHAKEEL AHMAD ANSARI
WITH	FAFO	292-2012	THE ORIENTAL INSURANCE CO. LTD. THRU. ITS BRANCH MANAGER, Vs SMT. MANJU SINGH & ORS.	ANIL SRIVASTAVA	SHAKEEL AHMAD ANSARI
21.	FAFO	292-2012	THE ORIENTAL INSURANCE CO. LTD. THRU. ITS BRANCH MANAGER, Vs SMT. MANJU SINGH & ORS.	ANIL SRIVASTAVA	SHAKEEL AHMAD ANSARI
22.	FAFO	515-2012	THE MANAGER ORIENTAL INSURANCE COMP LTD. BARABANKI THORU ITS Vs SMT.MUNNI AND ORS.	RAJEEV M9ISRA	TAHIR ABBAS RIZVI RAJENDRA PRASAD VERMA
23.	FAFO	574-2012	THE ORIENTAL INSURANCE CO.LTD. THROUGH REGIONAL MANAGER Vs AYODHYA PRASAD MISHRA AND OTHERS	ANIL SRIVASTAVA	PRADEEP KUMAR SHUKLA
24.	FAFO	704-2012	THE BRANCH MANAGER ORIENTAL INSURANCE COMP.LTD.LKO.THROU Vs RAM SEVAK AND ORS.	RAJEEV MISRA	SANDEEP KR.AGRAWAL VISHAL TAHLANI
25.	FAFO	630-2013	THE ORIENTAL INSURANCE COMPANY LTD.THROUGH ITS MANAGER Vs SMT. SHANTI DEVI & OTHERS	VASHU DEO MISHRA	YOGESH SINGH
26.	FAFO	137-2014	ORIENTAL INSURANCE COMPANY LTD. THROU ITS MANAGER REGIONAL Vs SMT. GULAB DEI ALIAS KALAWATI AND ANOTHER	S.C.GULATI POOJA ARORA	RAVINDRA PRATAP SINGH M.A. SIDDIQUI
27.	FAFO	535-2014	THE ORIENTAL INSURANCE CO. LTD. THROU THE REGIONAL MANAGER Vs SMT. LALITA ALIAS SAROJNI AND ORS.	ANIL SRIVASTAVA	RAJESH KUMAR TRIVEDI PRAVIN KUMAR GUPTA

28. FAFO	536-2014	THE ORIENTAL INSURANCE CO. LTD. THROU ITS BRANCH MANAGER Vs JAGDISH AND ORS.	ANIL SRIVASTAVA	VAIBHAV RAJ
29. FAFO	537-2014	THE ORIENTAL INSURANCE CO. LTD. THROU THE REGIONAL MANAGER Vs SMT. RACHNA DEVI AND ORS.	ANIL SRIVASTAVA	RAJESH KUMAR TRIVEDI PRAVEEN KUMAR GUPTA
30. FAFO	563-2014	THE ORIENTAL INSURANCE CO. LTD. THROU THE REGIONAL MANAGER Vs JAI SINGH AND ANOTHER	ANIL SRIVASTAVA	PRAVEEN K. GUPTA RAJESH KUMAR TRIVEDI
31. FAFO	579-2014	THE ORIENTAL INSURANCE CO. LTD. THROU. ITS REGIONAL MANAGER Vs SAROJINI AND ORS.	B.C.PANDEY	KARUNESH SINGH PAWAR

Continued...FF

(127)

32. FAFO	624-2014	THE ORIENTAL INSURANCE CO.LTD. LKO. THRU. REGIONAL MANAGER Vs SMT. HEMA GAUTAM & 5 OTHERS	ANIL SRIVASTAVA	AMITABH SINGH BANWARI LAL SUNIL KUMAR JAISWAL SURESH CHANDRA SHUKLA
33. FAFO	935-2014	THE ORIENTAL INSURANCE COMPANY LTD.LKO.THROU.ITS MANAGER Vs HAFFIZURRAHMAN AND ORS.	VASHUDEO MISHRA	SURENDRA SINGH DEEPAK KUMAR AGARWAL SURESH CHANDRA
34. FAFO	39-2015	KM. SHAILLA BANO (MINOR) THRU. SMT. SHAMIM JEHAN Vs ALLAH BANDE & 3 OTHERS	SHAKEEL AHMAD ANSARI	SUBHASH CHANDRA GULATI S.A. ANSARI
35. FAFO	58-2015	ORIENTAL INSURANCE CO. LTD., THRU. ITS MANAGER , LUCKNOW Vs KU.SHAILA BANO (MINOR) THRU.GRANDMOTHER SHAMIN JAHAN & 3 ORS	S.C. GULATI SHAILESH KUMARI	
36. FAFO	59-2015	ORIENTAL INSURANCE CO. LTD., THRU. ITS MANAGER , LUCKNOW Vs KU.SHAILA BANO (MINOR) THRU.GRANDMOTHER SHAMIN JAHAN & 3 ORS	S.C. GULATI SHAILESH KUMARI	SHAKEEL AHMAD ANSARI

FIRST APPEAL FROM ORDER DEFECTIVE

37. FAFOD	797-2007	THE ORIENTAL INSURANCE CO. LTD Vs INDRA BHAN YADAV AND 2 ORS.	ANIL SRIVASTAVA	RAM LAGAN MISRA ANIL KUMAR SRIVASTAVA
38. FAFOD	799-2007	ORIENTAL INSURANCE COMP. LTD. THROUGH ITS DIVISIONAL MANAGER Vs RAM MANOHAR AND 2 ORS.	ASHUOTSH KUMAR SINGH DAKHTAR ABBAS AKHTER ABBAS	RAJENDRA PRASAD VERMA
39. FAFOD	286-2009	ORIENTAL INSURANCE COMP. LTD. THROUGH ITS REGIONAL MANAGER Vs SMT. POONAM	VASHUDEO MISHRA RAJENDRA JAISWAL	RAKESH KUMAR

40. FAFOD 413-2009	PARSHU RAM ALIAS PARAS RAM Vs ORIENTAL INSURANCE COMP. LTD. THROUGH ITS REGIONAL MANAGER	AMRENDRA SINGH	HARI PRASAD SRIVASTAVA KUMAR AYUSH
41. FAFOD 247-2010	SMT. KIRAN DEVI ALIAS MUNNI DEVI AND ORS. Vs THE BRANCH MANAGER ORIENTAL INSURANCE COMP. SITAPUR AND ORS.	T.P.SINGH DILIP KUMAR	RAJEEV MISHRA
42. FAFOD 599-2010	THE ORIENTAL INSURANCE COMP. LTD. THROUGH ITS R.M. LKO. Vs PHOOLPATA AND ANOTHER	VASHUDEO MISHRA	PRATIMA SRIVASTAVA SATYA NARAYAN YADAV
43. FAFOD 1447-2010	THE ORIENTAL INSURANCE COMPANY LIMITED THRU MANAGER Vs SURENDRA NATH AGNIHOTRI S/O LATE OKAR NATH AGNIHOTRI & ORS.	RAJEEV MISRA	MAYANK PANDEY VIKRAM SINGH
44. FAFOD 474-2011	ORIENTAL INSURANCE COMP. LTD. THROUGH ITS MANAGER LKO. Vs SMT. MEWATI DEVI AND ORS.	SURESH PANJWANI	AKHILESH KUMAR SRIVASTAVA
45. FAFOD 888-2011	SMT. MEWATI DEVI & 3 ORS. Vs ASSISTANT REGIONAL MANAGER U.P. ROAD TRANSPORT & 2 ORS.	K.N. SHUKLA	RITESH KR. SINGH SURESH PANJWANI JITENDRA BAHADUR SINGH AKHILESH KUMAR SRIVASTAVA
WITH FAFOD 474-2011	ORIENTAL INSURANCE COMP. LTD. THROUGH ITS MANAGER LKO. Vs SMT. MEWATI DEVI AND ORS.	SURESH PANJWANI	AKHILESH KUMAR SRIVASTAVA

(128)

Continued... **PF**

46. FAFOD 1127-2012	ORIENTAL INSURANCE CO. LTD., THRU. REGIONAL MANAGER Vs SMT. SAIRA JAVED & OTHERS	ANIL SRIVASTAVA	RAJENDRA PRASAD VERMA QAZI SABIHUR RAHMAN RAJESH MISHRA MOHD ALI SHAH AKHILESH KUMAR SRIVASTAVA
WITH FAFOD 855-2007	THE ORIENTAL INSURANCE COMP. LTD. THROUGH ITS DIVISIONAL Vs SATISH KUMAR BHATIA AND 3 ORS.	WAQUAR HASHIM	DEEPAK KUMAR AGARWAL A.K.JAISWAL ANIL SRIVASTAVA
WITH FAFOD 1052-2012	ACHAN KHAN AND ANOTHER Vs UNITED INDIA INSURANCE COMP. LTD. AND ORS.	R.A.KHAN R.A. KHAN	TARUN KUMAR MISRA
47. FAFOD 112-2013	THE ORIENTAL INSURANCE CO.LTD.THROU ITS BRANCH MANAGER & ANR Vs AJAI KUMAR PATHAK AND ORS.	ANIL SRIVASTAVA	RAJ KR. MISHRA M.WARIS FAROOQUI
48. FAFOD 113-2013	THE ORIENTAL INSURANCE CO.LTD.THROU ITS BRANCH MANAGER & ANR Vs	ANIL SRIVASTAVA	

	MADHAV SHARAN MISHRA AND ORS.		RAJ KR. MISHRA M.WARIS FAROOQUI
49. FAFOD 922-2013	THE ORIENTAL INSURANCE COMPANY LTD.LKO.THROU ITS MANAGER Vs SADHU RAM AND ORS.	TARUN KUMAR MISRA	ADITYA NATH
50. FAFOD 116-2015	ORIENTAL INSURANCE CO. LTD. , LUCKNOW THRU. ITS MANAGER Vs KU.SHAILA BANO (MINOR) THRU.GRAND MOTHER SHAMIM JAHAN & 3 ORS	S.C. GULATI	SHAKEEL AHMAD ANSARI ASHOK KUMAR VERMA
51. FAFOD 288-2015	ORIENTAL INSURANCE COMPANY LTD. THROU ITS MANAGER Vs SMT. NANKAI AND ANOTHER	S.C.GULATI	VISHAL TAHLANI ANIL KUMAR AKELA RAHUL SRIVASTAVA
52. FAFOD 290-2015	ORIENTAL INSURANCE COMPANY LTD.THROU ITS MANAGER Vs SHIV BAHADUR AND ANOTHER	S.C.GULATI	VISHAL TAHLANI ANIL KUMAR AKELA RAHUL SRIVASTAVA
WITH FAFOD 288-2015	ORIENTAL INSURANCE COMPANY LTD. THROU ITS MANAGER Vs SMT. NANKAI AND ANOTHER	S.C.GULATI	VISHAL TAHLANI ANIL KUMAR AKELA RAHUL SRIVASTAVA

CASES RELATING TO THE BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.

FIRST APPEAL FROM ORDER

1. FAFO 1364-2009	BABU LAL YADAV S/O RAJ NARAIN & ANR. Vs MOHD. ZUBAIR KHA S/O ABDUL BARI KHA & ORS.	M.P. YADAV BRIJESH YADAV 'VIJAY'	DINESH KUMAR MANOJ KUMAR DUBEY I.P. SINGH
2. FAFO 1021-2010	SMT. KEWAL PATI W/O LATE RAM CHANDRA GAURA & ORS. Vs DINESH KUMAR KESARWANI S/O LATE PREM CHANDRA KESARWANI & ANR	J.K. SHUKLA	DINESH KUMAR
3. FAFO 1417-2010	SMT. USHA DEVI Vs MR. AJAY SINGH & ANR.	SHAKEEL AHMAD ANSARI	PRITESH KUMAR DINESH KUMAR

Continued...FF

(129)

4. FAFO 206-2011	SUDAMA S/O CHAUDHARY & ANR. Vs BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. LUCKNOW & ANR.	DEV KUMAR TRIPATHI	DEVESH KUMAR VERMA
------------------	---	--------------------	--------------------

5. FAFO	1123-2011	SHIV RAJ SINGH & ANR Vs ISHRAT KHAN & ORS	SANDEEP SRIVASTAVA	DINESH KUMAR
6. FAFO	1224-2011	BAJAJ ALLIANZ GENDRAL INSURANCE CO. LTD. Vs SMT. AKHTAR JAHAN	DINESH KUMAR	DINESH KUMAR
7. FAFO	407-2012	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTED. G.E. PLAZA AIRPORT Vs SMT. RAJ KUMAR & ORS.	DINESH KUMAR	SATYA NARAYAN YADAV SANDEEP SRIVASTAVA
8. FAFO	653-2012	RAM LAKHAN GIRI AND ANOTHER Vs BAJAJ ALIANZ GENERAL INSURANCE CO. LTD.AND ANOTHER	PANKAJ PATHAK	SUNIL KUMAR TRIPATHI
9. FAFO	724-2012	BAJAJ ALLIANZ GENERAL INSURANCE COMP LTD. THROU BRANCH OFFIC Vs MUSLIM AND ORS.	DINESH KUMAR MUKESH KUMAR SHARMA HARIKESH KUMAR SHARMA	DINESH KUMAR
10. FAFO	915-2012	BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.THR.ITS OFFICE I/C Vs PRADEEP KUMAR SINGH AND OTHERS	DINESH KUMAR	ANAND NARAYAN SINGH RAJIV K. BAJPAI JITENDRA BAHADUR SINGH PRASHANSA SINGH DINESH CHANDRA TRIPATHI
11. FAFO	1053-2012	SMT. SARLA PANDEY AND ORS. Vs U.P.S.R.T.C. THROU ITS REGIONAL MANAGER FAIZABAD AND ORS.	SATYENDRA SRIVASTAVA	JITENDRA NARAIN MISHRA AKHILESH KR. SRIVASTAVA
12. FAFO	1065-2012	SMT. RANNO DEVI AND ORS. Vs ASHISH KHANNA AND ANOTHER	RAJENDRA JAISWAL	JITENDRA NARAIN MISHRA ARVIND KUMAR PANKAJ AWASTHI
13. FAFO	241-2013	SANTOSH KUMAR GUPTA Vs BAJAJ ALIYANZ INSURANCE COMPANY LTD.THR.LAW MANAGER & ANR.	I.M. PANDEY ARUN KUMAR PANDEY	MUKESH SINGH JITENDRA NARAIN MISHRA
14. FAFO	443-2014	SRI BABU RAM YADAV AND ORS. Vs JAHID HUSAIN AND ORS.	BALENDU SHEKHAR PRAKASH CHANDRA	DINESH KUMAR
FIRST APPEAL FROM ORDER DEFECTIVE				
15. FAFOD	728-2008	MUNNU SINGH Vs BAJAJ ALLIANZ GENERAL INSURANCE COMP. LTD. LKO.THROUGH ITS	K.K.SINGH	JITENDRA NARAIN MISHRA P.S. BAJPAI
16. FAFOD	146-2009	BAJAJ ALLIANZ GENERAL INSURANCE COMP. LTD. THROUGH ITS Vs MALIKHE	DINESH KUMAR	S.K.ASTHANA NARESH KUMAR PATHAK LAXMI MOHAN KHARE

17. FAFOD 1087-2009	SMT. KAMLA DEVI W/O LATE KAPIL DEV MISRA & ORS. Vs ASHOK KUMAR PANDEY S/O CHANDRA BALI PANDEY & ORS.	RUDRA MANI SHUKLA NARENDRA MISRA	M.C. SHUKLA DINESH KUMAR
18. FAFOD 380-2010	SMT. SUMAN SHUKLA AND ORS. (OBJECTION FILED) Vs BAJAJ ALLIANZ GENERAL INSURANCE COMP. LTD. AND ORS.	SHAILENDRA KUMAR SINGH RAJENDRA SINGH MANOJ KUMAR MISHRA AKHILESH KUMAR RAKESH KUMAR UPADHYAYA	DINESH KUMAR

Continued...FF

(130)

19. FAFOD 56-2011	KM. RESHMA D/O MANGAL & ORS. Vs RAMESHWAR NATH TEWARI S/O BHAGWAT TEWARI & ORS.	DEEPTI GUPTA	DINESH KUMAR
20. FAFOD 172-2011	SMT. RUCHI VERMA W/O LATE KAMAL VERMA (WIDOW) & ORS. Vs HARISH CHANDRA S/O RAJARAM & ORS.	SANDEEP KUMAR AGARAWAL VISHAL TAHLANI	SAURABHB S. SRIVASTAVA DINESH KUMAR
21. FAFOD 175-2011	PAPPU S/O BALLU Vs SHEO NARAIN S/O LATE BHAWATI PRASAD & ORS.	RAJESH KUMAR	DINESH KUMAR
22. FAFOD 110-2012	SURENDRA YADAV AND ANOTHER Vs BAJAJ ALLIANZ, GENERAL INSURANCE COMP.LTD.THR.ITS MANAGER	VED PRAKASH VERMA	DINESH KUMAR
23. FAFOD 401-2012	SMT. SUSHILA YADAV & ANR. Vs UMESH KUMAR & ANR.	GHANSHYAM TRIAPATHI	DINESH KUMAR
24. FAFOD 898-2012	RESHMA BANO & OTHERS Vs AJAI BAJPAI & ANR.	RAJENDRA JAISWAL	AMERENDRA SINGH JITENDRA NARIAN MISHRA
25. FAFOD 30-2013	USHA DEVI AND ORS. Vs VISHUNU SHARMA AND ANOTHER	SATYA NARAYAN YADAV	DINESH KUMAR
26. FAFOD 90-2013	CHELA RAM CHAUDHARY AND ANOTHER Vs SMT. REENA AGRAWAL AND ORS.	PHOOL CHANDRA VERMA SHAILENDRA SINGH	AMIT KR. SINGH BHADAURIYA
27. FAFOD 291-2013	MISHRI LAL Vs RAM NARESH MISHRA AND ORS.	UMA KANT GUPTA	RAJWANT SINGH DINESH KUMAR
28. FAFOD 415-2013	SMT. RANJEET KAUR Vs SHRI RAM LAUT YADAV AND ANOTHER	SATYENDRA SRIVASTAVA	
29. FAFOD 669-2013	DHARMENDRA Vs MOTOR ACCIDENT CLAIM TRIBUNAL/ D.J.FAIZABAD & ORS.	MUKESH SINGH	DINESH KUMAR
30. FAFOD 50-2014	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.THROU OFFICER IN Vs SATYA NARAYAN AND ORS.	DINESH KUMAR	GOVIND SINGH BOT (GOVIND UBHAI KUMAR SINGH

31. FAFOD 190-2014	SMT. KSHMA SHARMA Vs VIRENDRA AGRAWAL AND ORS.	ANCHAL MISHRA PRASOON KUMAR RAI	DURGA PRASAD SINGH DINESH KUMAR
--------------------	--	------------------------------------	------------------------------------

CASES RELATING TO THE SERVICE MATTER

SERVICE SINGLE

1. SERS 1133-2006	BISHWAJIT BOSE [OBJECTION FILED] Vs STATE OF U.P. THROUGH PRINCIPAL SECY. TOURISM LUCKNOW AND 2	SMT. BULBUL GODIYAL JITENDRA SINGH MANISH MATHUR	C.S.C SHIVAM SHARMA
2. SERS 4948-2006	ANAND KUMAR SINGH Vs STATE OF U.P. THROUGH SECY. RURAL DEVP. LUCKNOW AND ANOTHER	SHASHI PRAKASH SINGH P K MISHRA	C.S.C
3. SERS 4193-2009	RAKESH KRISHNA SHARMA S/O LATE BAL KRISHNA SHARMA Vs STATE OF U.P.THROUGH CHIEF SECRETARY HOUSING & URBAN	OM PRAKASH MISHRA GYAN SINGH CHAUHAN BABITA VERMA	C.S.C. ANUJ KUDESIA SHAILENDRA SINGH CHAUHAN
4. SERS 6120-2009	ABHIJIT GHOSH, S/O-LATE K.K.GHOSH, Vs THE ORIENTAL INSURANCE COMPANY LTD.,THRU. GENERAL MANAGER,	S.K.BANERJEE PRADEEP SINHA	ANAND MOHAN P.K.RAI

(131)

Continued... **PF**

AT 10:30 A.M.

COURT NO. 21

CASES RELATING TO THE U.P.S.R.T.C.

FIRST APPEAL FROM ORDER

1. FAFO 245-1998	U.P.S.R.T.C.THROUGH R.M. Vs RAM GOVIND JAISWAL	M.CHANDRA	S.AGARWAL YOGESH KESARWANI
2. FAFO 247-1998	U.P.S.R.T.C.THROUGH R.M. Vs RAM GOVIND JAISWAL	M.CHANDRA	S.AGARWAL
WITH FAFO 245-1998	U.P.S.R.T.C.THROUGH R.M. Vs RAM GOVIND JAISWAL	M.CHANDRA	S.AGARWAL YOGESH KESARWANI
3. FAFO 336-1998	U.P.S.R.T.C. Vs SMT. SHASHI RANI AGARWAL AND OTHERS	ANAND MOHAN MAHESH CHANDRA	A.K.SRIVASTAVA
4. FAFO 55-1999	U.P.S.R.T.C. THROUGH R.M. LUCKNOW Vs SMT. KASHMIRT KAU AND OTHERS	D.K.SRIVASTAVA AKHTER ABBAS	H.O.SINGH

5.	FAFO	146-2000	U.P.S.R.T.C. THROUGH REGIONAL MANAGER LUCKNOW Vs SMT. SITA DEVI & OTHERS	D.K.SRIVASTAVA PRABHAKAR TEWARI J.B. SINGH AKHTER ABBAS	R.P. SINGH G.C GUPTA U.P.S. KUSHWAHA SMT. SHIKHA SRIVASTAVA
6.	FAFO	147-2000	U.P.S.R.T.C. THROUGH REGIONAL MANAGER LUCKNOW Vs SMT. TITRI DEVI SHAH & OTHERS	D.K.SRIVASTAVA PRABHAKAR TEWARI J.B. SINGH AKHTER ABBAS	RAVINDRA PRATAP SINGH R.P. SINGH U.P.S. KUSHWAHA ADNAN AHMAD SMT. SHIKHA SRIVASTAVA
7.	FAFO	148-2000	U.P.S.R.T.C. THROUGH REGIONAL MANAGER LUCKNOW Vs SMT. RAM SUNER DEVI PANDIT & OTHERS	D.K.SRIVASTAVA PRABHAKAR TEWARI J.B. SINGH AKHTER ABBAS	RAVINDRA PRATAP SINGH GULAB CHAND GUPTA U.P.S. KUSHWAHA ADNAN AHMAD SHRI PANKAK KUMAR SRIVAST SMT.SHIKHA SRIVASTAVA
WITH	FAFO	146-2000	U.P.S.R.T.C. THROUGH REGIONAL MANAGER LUCKNOW Vs SMT. SITA DEVI & OTHERS	D.K.SRIVASTAVA PRABHAKAR TEWARI J.B. SINGH AKHTER ABBAS	R.P. SINGH G.C GUPTA U.P.S. KUSHWAHA SMT. SHIKHA SRIVASTAVA
WITH	FAFO	147-2000	U.P.S.R.T.C. THROUGH REGIONAL MANAGER LUCKNOW Vs SMT. TITRI DEVI SHAH & OTHERS	D.K.SRIVASTAVA PRABHAKAR TEWARI J.B. SINGH AKHTER ABBAS	RAVINDRA PRATAP SINGH R.P. SINGH U.P.S. KUSHWAHA ADNAN AHMAD SMT. SHIKHA SRIVASTAVA
8.	FAFO	188-2000	U.P.S.R.T.C.THROUGH R.M.FAIZABAD Vs	ANUJ KUDESIA	B.R.TRIPATHI
9.	FAFO	453-2000	U.P.S.R.T.C.LUCKNOW Vs RAFIQUE KHAN	D.K.SRIVASTAVA AKHTER ABBAS	
10.	FAFO	454-2000	U.P.S.R.T.C.LUCKNOW Vs RAM MURTI TIWARI AND ANOTHER	D.K.SRIVASTAVA AKHTAR ABBAS	
11.	FAFO	160-2001	U.P.S.R.T.C.THROUGH R.M. FAIZABAD Vs SMT. SURINDRA KAUR AND OTHERS	ANUJ KUDESIA AKHTER ABBAS	S. MIRZA MOHAN SINGH
12.	FAFO	161-2001	U.P.S.R.T.C.THROUGH R.M. FAIZABAD Vs SMT.BILBINDER KAUR AND OTHERS	ANUJ KUDESIA	S. MIRZA AKHTER ABBAS MOHAN SINGH

Continued...FF

(132)

13. FAFO 447-2001 U.P. STATE ROAD TRANSPORT CORPORATION Vs

VINA SINHA

		SMT. NEELIMA DUBEY AND OTHERS	S.M. ROYEKWAR AKHTER ABBAS	DINESH KUMAR BHANU PRAKASH DUBEY
14.	FAFO 561-2001	U.P. STATE ROAD TRANSPORT CORPORATION THROUGH REG. MANAGER Vs SMT. GEETA AND OTHERS	D.K. SRIVASTAVA AKHTER ABBAS UPENDRA SINGH	UPENDRA SINGH
15.	FAFO 187-2002	U.P.STATE ROAD TRANSPORT CORPORATION, LUCKNOW Vs SMT. DASHRATH DAI AND 2 OTHERS	D.K. SRIVASTAVA TAHIR ABBAS RIZVI PRABHAKAR TIWARI	N.K. AGARWAL
16.	FAFO 307-2002	U.P.STATE ROAD TRANSPORT CORPORATION, THRU REG.MANAGER, LKO. Vs ASHISH KUMAR GUPTA & 5 OTHERS	D.K. SRIVASTAVA	DINESH KUMAR
17.	FAFO 341-2002	U.P.S.R.T.C.THROUGH ITS REGIONAL MANAGER Vs SMT. HASINA BANO AND 5 OTHERS	AKHTER ABBAS D.K.SRIVASTAVA TAHIR ABBAS RIZVI	SANDEEP KUMAR AGARWAL D.K. AGARWAL
WITH	FAFO 343-2002	NATIONAL INSURANCE COMPANY LTD. Vs SMT. HASHINA BANO AND OTHERS 5	S.C.GULATI	D.K. AGARWAL SANDEEP KUMAR AGRAWAL D.K.SRIVASTAVA TAHIR ABBAS RIZVI PRABHAKAR TIWARI
18.	FAFO 347-2002	U.P.S.R.T.C. THROUGH ITS REGIONAL MANAGER Vs SMT. POONAM TIWARI AND OTHERS 3	D.K.SRIVASTAVA TAHIR ABBAS RIZVI PRABHAKAR TIWARI	AWADHESH KUMAR SHAILENDRA MISHRA AJAY KUMAR SHUKLA DEV KUMAR TRIPATHI
19.	FAFO 15-2003	G.M., U.P. STATE ROAD TRANSPORT CORPORATION, KANPUR Vs BUDDHI LAL	SHARAD KUMAR SRIVASTAVA CHANDRA SHEKHER PANDEY	MOHD. SAEED II
WITH	CROSS 10-2004	BUDDHI LAL [FAFO 15/2003] Vs G.M., U.P.STATE ROAD TRANSPORT CORP. THRU R.M.	MOHD. SAEED II	
20.	FAFO 67-2003	U.P.S.R.T.C.THROUGH R.M. LUCKNOW Vs SMT. REKHA MALVIYA AND OTHERS 2	D.K.SRIVASTAVA PRABHAKAR TEWARI J.B. SINGH AKHTER ABBAS	MANISH MATHUR AKHTER ABBAS
21.	FAFO 139-2003	UTTAR PRADESH STATE ROAD TRANSPORT CORP. THRU R.M., LUCKNOW Vs RAM GULAM & 2 ORS.	D.K. SRIVASTAVA TAHIR ABBAS RIZVI	
22.	FAFO 167-2003	U.P.S.R.T.C.THROUGH ITS REGIONAL MANAGER KANPUR Vs SMT. VIMLA MATHUR AND OTHERS 2	SHARAD KUMAR SRIVASTAVA CHANDRA SHEKHER PANDEY	
23.	FAFO 250-2003	U.P.S.R.T.C. THR. ITS REGIONAL MANAGER LUCKNOW Vs SMT.NOORJAHAN AND OTHERS 4	D.K.SRIVASTAVA AKHTER ABBAS	
24.	FAFO 293-2003	U.P.S.R.T.C.THROUGH ITS R.M. ALLAHABAD Vs SMT. RAJPATI AND OTHERS 5	VINA SINHA AKHTER ABBAS	CHANDRA SHEKHER PANDEY
25.	FAFO 338-2003	U.P.S.R.T.C.THROUGH ITS REGIONAL MANAGER LUCKNOW Vs SMT. BHAGWATA AND OTHERS 2	D.K.SRIVASTAVA AKHTER ABBAS	N.C. UPADHAYAYA

26.	FAFO	444-2003	UTTAR PRADESH STATE ROAD TRANSPORT CORP. THRU REGIONAL MGR Vs CHOTTEY LAL YADAV AND 3 ORS	D.K. SRIVASTAVA AKHTAR ABBAS	
27.	FAFO	637-2003	REGIONAL MANAGER, U.P.STATE ROAD TRANSPORT CORP. LTD., LKO. Vs CONSTABLE ANIL KUMAR PANDEY & 3 ORS.	MAHESH CHANDRA P. CHANDRA	MUKESH KUAMR A.K. TEWARI
28.	FAFO	156-2004	U.P.STATE ROAD TRANSPORT CORPORATION THRU R.M. Vs ASHOK KUMAR	D.K. SRIVASTAVA AKHTER ABBAS	S.N.SAXENA
29.	FAFO	176-2004	U.P.STATE ROAD TRANSPORT CORPORATION THRU R.M., LUCKNOW Vs SUSHILA DEVI	D.K. SRIVASTAVA AKHTER ABBAS	
30.	FAFO	368-2004	U.P.STATE ROAD TRANSPORT CORPORATION THRU R.M., LUCKNOW Vs RAKESH KUMAR MAHENDRA (OBJECTION FILED)	D.K. SRIVASTAVA AKHTER ABBAS	

					Continued... FF
(133)					

31.	FAFO	603-2004	U.P.STATE ROAD TRANSPORT CORPORATION THRU CHAIRMAN Vs SMT. PAPPY SINGH	S.K.SRIVASTAVA CHANDRA SHEKHER PANDEY	R K DWIVEDI
32.	FAFO	80-2005	U.P.STATE ROAD TRANSPORT CORPORATION THRU DEPOT.INCHARGE Vs MITHILESH KUMAR & 2 ORS.	PRABHAKAR TIWARI J.B. SINGH AKHTER ABBAS	A.K.GUPTA
33.	FAFO	87-2005	RAJ KUMARI VALIYA Vs MAHA PRABANDHAK, U.P.S.R.T.C., LUCKNOW & ANR.	RAJENDRA JAISWAL	D.K.SRIVASTAVA TAHIR ABBAS RIZVI AKHTER ABBAS
34.	FAFO	215-2005	MAHA PRABANDHAK,U.P.STATE ROAD TRANSPORT CORP. & ANR. Vs KM. RAJ KUMARI VALIA	PRABHAKAR TEWARI J.B. SINGH AKHTER ABBAS	
35.	FAFO	275-2005	U.P.STATE ROAD TRANSPORT CORPORATION THRU R.M. Vs BANKE BEHARI LAL JAISWAL & ANR.	D.K. SRIVASTAVA AKHTER ABBAS	VIDYA DHAR UPADHYAY
36.	FAFO	371-2005	U.P. STATE ROADWAYS TRANSPORT CORPORATION THRU R.M. Vs SMT. ARHANA SINGH & 3 ORS.	KM. VEENA SINHA AKHTER ABBAS	
37.	FAFO	536-2005	U.P.STATE ROADWAYS TRANSPORT CORPORATION AND ANOTHER Vs SMT.SATUIN BEGUM AND 4 OTHERS	SURESH KUMAR TIWARI J.N.SINGH	J.N.SINGH PRABHAKAR TEWARI
38.	FAFO	591-2005	MANAGING DIRECTOR U.P.S.R.T.C.U.P. AND ANOTHER Vs SMT.SANGEETA DEVI AND 3 OTHERS	SURESH KUMAR TIWARI ANITA SINGH AKHTER ABBAS	DINESH PRATAP SINGH
39.	FAFO	197-2006	REGIONAL MANAGER,U.P.S.R.T.C.,JHANSI & ANR. Vs SHANKAR LAL LAKHMANI & ANR. (OBJECTION FILED)	PRABHAKAR TIWARI	AKHILESH PANDEY
40.	FAFO	698-2006	U.P.STATE ROAD TRANSPORT CORPORATION LUCKNOW TH.M.D. Vs	PRABHAKAR TEWARI	

		GEETA DEVI AND OTHERS	J.B. SINGH AKHTER ABBAS	LALJI PRASAD SHUKLA - II ALKA VERMA POOJA ARORA
41. FAFO	701-2006	U.P.STATE ROAD TRANSPORT CORPORATION HARDOI THR.R.M. Vs SMT.SAGEERUNISHA AND OTHERS	PRABHAKAR TEWARI	RAMA KANT SHUKLA
42. FAFO	711-2006	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION LUCKNOW Vs SMT.RAM RANI AND OTHERS	D.K.SRIVASTAVA AKHTER ABBAS	
43. FAFO	733-2006	REGIONAL MANAGER U.P.STATE ROAD TRANSPORT CORPORATION LKO. Vs SMT.MAYA SINGH AND ANOTHER (OBJECTION FILED)	PRABHAKAR TEWARI J.B. SINGH AKHTAR ABBAS	
44. FAFO	879-2006	U.P.STATE ROAD TRANSPORT CORPORATION THROUGH ITS.M.D. Vs SMT.SUSHILA AND 5 OTHERS	PRABHAKAR TIWARI J.B. SINGH AKHTER ABBAS	
45. FAFO	927-2006	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION LKO. Vs SMT.SANTOSH KUMARI AND OTHERS	D.K.SRIVASTAVA AKHTER ABBAS	SURENDRA PAL SINGH
46. FAFO	967-2006	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION LUCKNOW Vs SMT.MADHURI DEVI AND OTHERS	D.K.SRIVASTAVA AKHTER ABBAS	DHARMENDRA KUMAR
47. FAFO	982-2006	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION LKO. Vs SMT.KUSMAWATI AND OTHERS (OBJECTION FILED)	D.K.SRIVASTAVA AKHTER ABBAS	
48. FAFO	68-2007	U.P.S.R.T.C. THROUGH ITS CHAIRMAN /MANAGING DIRECTOR LKO. Vs PROMOD KUMAR SHARMA AND OTHERS	S.K.TEWARI HIMANSHU KUMAR SRIVASTAVA RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA	
49. FAFO	79-2007	U.P.STATE ROAD TRANSPORT CORPORATION LUCKNOW Vs SMT.LAKHRAJA AND OTHERS	AKHTER ABBAS	U.P.S. KUSHWAHA

Continued... **FF**

(134)

50. FAFO	80-2007	UTTAR PRADESH RAJYA SADAK PARIVAHAN NIGAM LUCKNOW Vs SMT.SURSATI AND OTHERS	AKHTAR ABBAS	SINGH VINOD KUMAR
51. FAFO	103-2007	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION THR.R.M. Vs GAJENDRA SINGH AND OTHERS	SHARAD KUMAR SRIVASTAVA CHANDRA SHEKHER PANDEY	ANAND BHUSHAN MISHRA
52. FAFO	170-2007	U.P.S.R.T.C. THROUGH CHAIRMAN/M.D. LUCKNOW Vs SMT.NAZIMA AND OTHERS	S.K.TIWARI DHARMENDRA GUPTA RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA	RAVENDRA PRATAP SINGH
53. FAFO	171-2007	U.P.S.R.T.C. THROUGH M.D. LUCKNOW Vs AJAY KUMAR	PRABHAKAR TIWARI J.B. SINGH	RAJENDRA JAISWAL

54. FAFO 183-2007	U.P.S.R.T.C. THROUGH CHAIRMAN/M.D. LUCKNOW REGION Vs PRATAP NARAYAN AND ANOTHER	AKHTER ABBAS S.K.TEWARI RAJENDRA PRASAD VERMA DHARMENDRA GUPTA AKHILESH KUMAR SRIVASTAVA	SHIV KUMAR SRIVASTAVA KM.MEENA VERMA
55. FAFO 338-2007	U.P.STATE ROAD TRANSPORT CORPORATION LUCKNOW THR.R.M. Vs SHAKIR ALI AND OTHERS	PRABHAKAR TIWARI RAJENDRA JAISWAL J.B. SINGH AKHTER ABBAS	WAQUAR HASHIM
56. FAFO 351-2007	U.P.STATE ROAD TRANSPORT CORPORATION LUCKNOW THR.R.M. Vs SMT. RAJNI SHUKLA AND OTHERS (OBJECTION FILED)	PRABHAKAR TIWARI J.B. SINGH AKHTER ABBAS	ANIL SRIVASTAVA
57. FAFO 367-2007	U.P.STATE ROAD TRANSPORT CORPORATION THROUGH R.M.LUCKNOW Vs SMT.VIMLA SHUKLA AND OTHERS	PRABHAKAR TIWARI J.B. SINGH AKHTER ABBAS	RAVENDRA PRATAP SINGH MUKUND TIWARI
58. FAFO 372-2007	U.P.STATE ROAD TRANSPORT CORPORATION LUCKNOW THR.R.M. Vs SMT. RAM DULARI AND OTHERS (OBJECTION FILED)	PRABHAKAR TIWARI J.B. SINGH AKHTER ABBAS	RAVENDRA PRATAP SINGH
59. FAFO 423-2007	U.P.STATE ROAD TRANSPORT CORPORATION THR.R.M. LKO. Vs SMT.KIRTI DEVI AND OTHERS	PRABHAKAR TIWARI J.B. SINGH AKHTER ABBAS	ANIL SRIVASTAVA
60. FAFO 509-2007	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION KANPUR Vs SMT.NANKAI AND 2 OTHERS	SHARAD KUMAR SRIVASTAVA CHANDRA SHEKHER PANDEY	J N MISRA
61. FAFO 510-2007	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION KANPUR Vs SMT.VIJAY LAXMI SHUKLA AND OTHERS	SHARAD KUMAR SRIVASTAVA CHANDRA SHEKHER PANDEY	RAJ KUMAR DWIVEDI JITENDRA NARAIN MISHRA
62. FAFO 537-2007	U.P.STATE ROAD TRANSPORT CORPORATION THRU GEN.MANAGER & ANR. Vs RAJU	PRABHAKAR TIWARI J.B. SINGH AKHTER ABBAS	
63. FAFO 573-2007	U.P.RIJYA SADAK PARIVAHAN NIGAM (OBJECTION FILED) Vs SHYAM SUNKER	AKHTER ABBAS	R.K.TRIPATHI
64. FAFO 576-2007	U.P.S.R.T.C. THROUGH M.D. LUCKNOW Vs MAYANK AGARWAL AND OTHERS	S.K.TEWARI DHARMENDRA GUPTA RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA	DEEPAK KUMAR AGARWAL ANURODH SRIVASTAVA
65. FAFO 746-2007	U.P.STATE ROAD TRANSPORT CORP. THROUGH ITS REGIONAL MANAGER Vs BUDH MANI SINGH AND 3 ORS.	S.K.TIWARI DHARMENDRA GUPTA RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA	SHAILENDRA KUMAR SINGH
66. FAFO 1043-2007	U.P.S.R.T.C.THROUGH ITS CHAIRMAN/M.D Vs LOK NATH	SURESH KUMAR TIWARI	R P DWIVEDI

AKHTER ABBAS

HIMANSHU KUMAR SRIVASTAVA

Continued...FF

(135)

67. FAFO	1201-2007	U.P.STATE ROAD TRANSPORT CORP. THROUGH ITS G.M. Vs SMT. PREMA DEVI AND 3 ORS.	SHARAD K.SRIVASTAVA CHANDRA SHEKHER PANDEY	OM PRAKASH VISHWAKARMA
68. FAFO	1227-2007	U.P.STATE ROAD TRANSPORT CORP. KANPUR THROUGH G.M. Vs BABU ALIAS BABU AND ORS	SHARAD K. SRIVASTAVA RAJ KUMAR DWIVEDI CHANDRA SHEKHER PANDEY	
69. FAFO	2-2008	U.P.RAJYA SADAK PARIVAHAN NIGAM SAPRU MARG LKO.THROUGH ITS Vs KULDEEP SINGH	AKHTER ABBAS	
70. FAFO	120-2008	U.P.STATE ROAD TRANSPORT CORP. THROUGH R.M. Vs SEEMA AND 3 ORS.	AKHTER ABBAS	O.P. SRIVASTAVA JAI KARAN NATH BAJPAI
71. FAFO	123-2008	U.P.STATE ROAD TRANSPORT CORP. LKO.THROUGH ITS R.M Vs SMT. KHATBUNNISA AND 4 ORS.	AKHTER ABBAS	
72. FAFO	206-2008	U.P.STATE ROAD TRANSPORT CORP.THROUGH ITS R.M. AND ORS. Vs SHYAM NARAIN GUPTA AND 2 ORS.	KM. VEENA SINHA AKHTER ABBAS	J.K.SHUKLA
73. FAFO	218-2008	U.P.STATE ROAD TRANSPORT CORP. THROUGH ITS M.D Vs SHRI MOHD. FAROOQ	PRABHAKER TIWARI J.B. SINGH AKHTER ABBAS	
WITH FAFO	219-2008	U.P.STATE ROAD TRANSPORT CORP. THROUGH ITS M.D Vs SMT. SHEELA NIGAM AND 3 ORS, .	PRABHAKER TIWARI J.B. SINGH AKHTER ABBAS	A.K.SRIVASTAVA MAYANK PANDEY
74. FAFO	219-2008	U.P.STATE ROAD TRANSPORT CORP. THROUGH ITS M.D Vs SMT. SHEELA NIGAM AND 3 ORS, .	PRABHAKER TIWARI J.B. SINGH AKHTER ABBAS	A.K.SRIVASTAVA MAYANK PANDEY
75. FAFO	608-2008	U.P.RAJYA SADAK PARIVAHAN NIGAM SAPRU MARG LUCKNOW Vs SMT.SHUSHEELA AND 3 OTHERS	AKHTER ABBAS	ADNAN AHMAD HARI PRAKASH SRIVASTAVA
WITH CROSS	17-2008	SMT. SUSHEELA 608 (FAFO)08 Vs U.P.RAJYA SADAK PARIVAHAN NIGAM LKO.THROUGH ITS R.M.	ADNAN AHMAD	HARI PRAKASH SRIVASTAVA
76. FAFO	693-2008	U.P.STATE ROAD TRANSPORT CORP. LKO.THROUGH ITS R.M. Vs SMT. RAMA PANDEY AND ORS.	SHREE CHANDRA MISHRA RAVI PANDEY PRADEEP KUMAR SINGH PRABHAKAR TEWARI J.B. SINGH AKHTER ABBAS	SANJAY KUMAR DIXIT SYED AHSAN ABBAS

77. FAFO	710-2008	U.P.STATE ROAD TRANSPORT CORP. LKO.THROUGH ITS R.M. Vs KUMARI JYOTI PANDEY	SHREE CHANDRA MISHRA PRABHAKAR TEWARI J.B. SINGH AKHTER ABBAS AKHTER ABBAS	PRADEEP KUMAR SINGH SANJAY KUMAR DIXIT
78. FAFO	852-2008	U.P.RAJYA SADAK PARIVAHAN NIGAM THROUGH ITS R.M. Vs MAHAVEER SAROJ AND 5 ORS.		B.C.PANDEY
79. FAFO	122-2009	U.P. STATE ROAD TRANSPORT CORPORATION THROUGH ITS REGIONAL Vs SATESHWAR PRASAD MISHRA	PRABHAKAR TIWARI J.B. SINGH AKHTER ABBAS	P.N.DWIVEDI
80. FAFO	262-2009	U.P.STATE ROAD TRANSPORT CORPORATION HARDOI THROUGH ITS R.M Vs RAM SARAN	B.K.KULDEEP JITENDRA BAHADUR SINGH	T.N.SINGH II
81. FAFO	463-2009	UTTAR PRADESH STATE RAOD TRANSPORT CORPORATION THROUGH ITS Vs SMT. TABASSUM	RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA	SANJAY KUMAR SAINI TRIVENDRA PRATAP SINGH DILEEP KUMAR
82. FAFO	702-2009	U.P.STATE ROAD TRANSPORT CORPORATION THROUGH ITS REGIONAL Vs SHRI RAM BHAROSEY	SHARAD KUMAR SRIVASTAVA CHANDRA SHEKHER PANDEY	

Continued... **FF**

(136)

83. FAFO	847-2009	U.P.STATE ROAD TRANSPORT CORPORATION THORUGH ITS M.D. Vs SHRI BAHORAN	SHARAD KUMAR SRIVASTAVA R.K.DWIVEDI CHANDRA SHEKHER PANDEY	B.P.DUBEY
84. FAFO	924-2009	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION Vs SHRI AMAR NATH	SHARAD K. SRIVASTAVA PRABHAKAR TIWARI	
85. FAFO	1172-2009	U.P.STATE ROAD TRANSPORT CORPORATION THROUGH ITS M.D.LKO Vs JHABBAR AND ORS.	PRABHU RANJAN TRIPATHI	B.C.PANDEY
86. FAFO	1173-2009	U.P.STATE ROAD TRANSPORT CORPORATION THROUGH ITS M.D.LKO Vs RAM SHANKAR AND ORS.	PRABHU RANJAN TRIPATHI	
87. FAFO	92-2010	U.P. STATE ROAD TRANSPORT CORPORATION THRU REG.MANAGER Vs SMT. ALIA W/O LATE SITAB ALI & ORS.	DHARMENDRA GUPTA AKHILESH KUMAR SRIVASTAVA	AMRENDRA SINGH SUNIL KR. TRIPATHI
88. FAFO	316-2010	U.P.STATE ROAD TRANSPORT CORPORATION THROUGH ITS G.M. Vs SURESH CHANDRA NIGAM AND OS.	DHARMENDRA GUPTA RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA	
89. FAFO	1160-2010	U.P.STATE ROAD TRANSPORT CORPORATION THRU REGIONAL MANAGER Vs DUKH HARAN NATH SRIVASTAVA S/O SHANKATA PRASAD & ORS.	DHARMENDRA GUPTA RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA	MOHAN SINGH

90.	FAFO	1161-2010	U.P.STATE ROAD TRANSPORT CORPORATION THRU REGIONAL MANAGER Vs TRILOK BAHADUR SINGH S/O DHARAM RAJ SINGH & ORS.	DHARMENDRA GUPTA RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA	
91.	FAFO	45-2011	REGIONAL MANAGER, U.P. STATE ROAD TRANSPORT CORPORATION LTD. Vs RAJNEESH SINGH S/O LALLAN SINGH & ORS.	ANAND NARAIN SINGH JITENDRA BAHADUR SINGH	PRADEEP K. SHUKLA RAMJEET VERMA G.K. KANNOJIA
92.	FAFO	872-2011	U.P. STATE ROAD TRANSPORT CORPORATION THROUGH ITS REGIONAL Vs TRIVENI PRASAD SHUKLA & 2 OTHERS	PRABHAKAR TIWARI J.B. SINGH AKHTER ABBAS	DILIP PANDEY PRADEEP TRIPATHI
93.	FAFO	969-2011	U.P.S.R.T.C. LUCKNOW THRU. ITS REGIONAL MANGER SAPRU MARG Vs DHARMENDRA SINGH & 2 ORS.	AKHTER ABBAS	RADHEY SHYAM DWIVEDI
WITH	FAFO	970-2011	U.P.S.R.T.C. LUCKNOW THRU. ITS REGIONAL MANGER SAPRU MARG Vs DHARMENDRA SINGH & 2 ORS.	AKHTER ABBAS	RADHEY SHYAM DWIVEDI
94.	FAFO	970-2011	U.P.S.R.T.C. LUCKNOW THRU. ITS REGIONAL MANGER SAPRU MARG Vs DHARMENDRA SINGH & 2 ORS.	AKHTER ABBAS	RADHEY SHYAM DWIVEDI
95.	FAFO	1072-2011	UTTAR PRADESH RAJYA SADAK PARIVAHAN NIGAM SAPRU MARG LUCKNOW Vs BACHCHA SINGH	AKHTER ABBAS	
96.	FAFO	1137-2011	U.P. STATE ROAD TRANSPORT CORPORATION THRU. ITS REGIONAL Vs SMT. MADHURI DEVI & ORS.	ANIL KUSHWAHA AKHILESH KUMAR SRIVASTAVA	SHARAD PATHAK
97.	FAFO	1184-2011	U.P. STATE ROAD TRANSPORT CORPORATION REGION ALLAHABAD Vs SMT. MAMTA DEVI & ORS.	SHARAD KUMAR SRIVASTAVA PRABHAKAR TIWARI	
98.	FAFO	87-2012	U.P.RAJYA SADAK PARIVAHAN NIGAM LUCKNOW THROU. R.M. Vs SMT. MAINA DEVI AND ORS.	TAHIR ABBAS RIZVI	
99.	FAFO	164-2012	MANAGING DIRECTOR, U.P.STATE ROAD TRANSPORT CORP. & ANOTHER Vs SMT. ANJU AND OTHERS	ANAND NARAIN SINGH JITENDRA BAHADUR SINGH	S C SRIVASTAVA
WITH	FAFOD	699-2012	SMT. ANJU AND ORS. Vs MANAGING DIR. U.P.STATE ROAD TRANSPORT CORP. LKO.AND ANOTHER	SURESH CHANDRA SRIVASTAVA	ANAND NARAIN SINGH JITENDRA BAHADUR SINGH
100.	FAFO	246-2012	U.P. RAJYA SADAK PARIVAHAN NIGAM SAPRU MARG LUCKNOW THRU. IT Vs SMT. REKHA @ MAMTA MISRA & ORS.	AKHTER ABBAS	MUKUND TIWARI

Continued...FF

(137)

101.	FAFO	611-2012	REGIONAL MANAGE3R U.P.S.R.T.C. SAPRU MARG LUCKNOW Vs VIKRAM AND ORS.	AKHTER ABBAS	MANOJ KUMAR SHARMA SAKET GUPTA
WITH	FAFO	678-2013	UTTAR PRADESH STATE ROAD TRANSPORT CORP.THROU ITS R.M. Vs VIKRAM AND ANOTHER	RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA	SAKET GUPTA

WITH	FAFOD	328-2014	REGIONAL MANAGER U.P.S.R.T.C.SAPRU MARG LUCKNOW Vs RAMDEV AND ORS.	AKHTER ABBAS	PUNEET KUMAR VERMA
102.	FAFO	935-2012	U.P. STATE ROAD TRANSPORT CORP. THRU. REGIONAL MANAGER Vs SMT. MALUKA & ANR.	RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA	SAKET GUPTA
103.	FAFO	1077-2012	SAHAYAK CHHETRIYA PRABANDHAK U.P.RAJYA SADAK PARIVAHAN NIGAM Vs VISHWA MOHAN SINGH AND ANOTHER	AKHTER ABBAS	R.K.S. CHAUHAN
104.	FAFO	1194-2012	U.P.STATE ROAD TRANSPORT CORP.THROU ITS R.M. Vs SMT.SUDHRA AND ORS.	PRABHAKAR TIWARI J.B. SINGH AKHTER ABBAS	SUDHIR KR. SINGH
105.	FAFO	1197-2012	REGIONAL MANAGER U.P.S.R.T.C. FAIZABAD Vs SMT. NIRMALA SHUKLA	AKHILESH K.SRIVASTAVA	P.K. MISHRA
106.	FAFO	13-2013	U.P.STATE ROAD TRANSPORT CORP.THROU ITS M.D.LKO.& ORS. Vs SMT. CHANDRAWATI AND ORS.	V.P.NAGOUR JITENDRA BAHADUR SINGH	VINOD KUMAR SINGH II
107.	FAFO	72-2013	U.P.STATE ROAD TRANSPORT CORPORATION THR.REGIONAL MANAGER Vs SMT. SHAKRUN NISHAN AND ANOTHER	AKHTER ABBAS	
108.	FAFO	128-2013	UTTAR PRADESH RAJYA SARAK PARIVAHAN NIGAM THROU ITS R.M. Vs RITA DEVI	RITESH KUMAR SINGH JITENDRA BAHADUR SINGH	
109.	FAFO	140-2013	U.P.STATE ROAD TRANSPORT CORP. THROU REGIONAL MANAGER LKO. Vs RAM BHAROSE AND ORS.	TAHIR ABBAS RIZVI	ANIL KR. SRIVASTAVA S.L. DHANURDHARI
110.	FAFO	141-2013	U.P.STATE ROAD TRANSPORT CORP. THROU REGIONAL MANAGER LKO. Vs DILEEP KUMAR AND ORS.	TAHIR ABBAS RIZVI	ANIL KR. SRIVASTAVA M.S.PAWAR
111.	FAFO	145-2013	U.P.STATE ROAD TRANSPORT CORP. LTD.THR.REGIONAL MANAGER Vs AMARNATH RASTOGI AND OTHERS	PRABHAKAR TIWARI J.B. SINGH AKHTER ABBAS	KAILASH NATH TEWARI
112.	FAFO	289-2013	REGIONAL MANAGER, U.P.STATE ROADWAYS TRANSPORT CORP.LTD. Vs BRIJ KALAN ALIAS SHAKUNTALA AND ANOTHER	RITESH KUMAR SINGH JITENDRA BAHADUR SINGH	JAI PRAKASH AJAY PRAKASH MISHRA
113.	FAFO	407-2013	U.P.STATE ROAD TRANSPORT CORP. THROU ITS REGIONAL MANAGER Vs KAILASH SHUKLA AND ANOTHR	TAHIR ABBAS RIZVI	RAJESH TRIVEDI
114.	FAFO	468-2013	U.P.STATE ROAD TRANSPORT CORPORATION THRO.ITS MANAGING DIR. Vs SMT.MANJU JAIN AND ORS.	RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA	
115.	FAFO	527-2013	UTTAR PRADESH STATE ROAD TRANSPORT CORP.THRO.ITS R.M. Vs SMT.LALITA DEVI AND ORS.	J.B.SINGH	
116.	FAFO	560-2013	REGIONAL MANAGER U.P.S.R.T.C.FAIZABAD REGION FAIZABAD Vs RAMDAS AND ANOTHER	AKHILESH K.SRIVASTAVA	JAI PRAKASH YADAV
117.	FAFO	13-2014	UTTAR PRADESH STATE ROAD TRANSPORT CORP. THROU ITS R.M. Vs SMT. VIMLA SHARMA AND ORS.	RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA	
118.	FAFO	499-2014	U.P.RAJYA SADAK PARIVAHAN NIGAM SAPRU MARG LKO.THROU R.M. Vs	AKHTER ABBAS	

ABHA RANI SINGH AND ORS.

RAJENDRA KUMAR PANDEY

FIRST APPEAL FROM ORDER DEFECTIVE

119. FAFOD 768-2008

U.P.STATE ROAD TRANSPORT CORP. THROUGH ITS M.D. Vs
SMT. SADRUNISHA ALIAS SUMSUNISHA AND 8 ORS.

PRABHAKAR TIWARI

NAFISUL HASAN HASHMI
S.BANERJI
REHAN AHMAD SIDDIQUI
ABDUL RAFEY SIDDIQUI

Continued...FF

(138)

120. FAFOD 348-2009

UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION HARDOI THROUG Vs
AFZAL ANSARIB.K.KULDEEP
KUMAR AYUSH
DHIRENDRA SINGH
JITENDRA BAHADUR SINGHL.P.SHUKLA-II
MOHD. SHAHAN

121. FAFOD 985-2009

U.P.STATE ROAD TRANSPORT CORPORATION HARDOI THROUGH R.M Vs
AMAR NATHB.K.KULDEEP
JITENDRA BAHADUR SINGH

122. FAFOD 1234-2009

U.P.STATE ROAD TRANSPORT CORPORATION LKO.THROUGH ADDL. R.M. Vs
SMT. SUMAN SINGH AND ORS.

TAHIR ABBAS RIZVI

SANTOSH KUMAR TRIPATHI
ARCHNA SRIVASTAVA
ANIL SRIVASTAVA
PUSHPA SINGH

123. FAFOD 393-2010

U.P.STATE ROAD TRANSPORT CORPORATION THROUGH ITS R.M. Vs
ARSHAD AHMAD AND ORS.

PRABHU RANJAN TRIPATHI

RAVINDRA PRATAP SINGH

124. FAFOD 518-2010

UTTAR PRADESH RAJYA SADAK PARIVAHAN NIGAM LUCKNOW Vs
SMT. RAJ KUMARI W/O LATE CHHOTE LALSHREE CHANDRA MISHRA
PRABHAKAR TEWARI
J.B. SINGH
AKHTER ABBASRAJENDRA PRASAD VERMA
U.P.S. KUSHWAHA

125. FAFOD 814-2010

UTTAR PRADESH RAJYA SADAK PARIVAHAN NIGAM THRU R.M. & ORS. Vs
BUDDHI BAHADUR ADHIKARI S/O SHER BAHADUR ADHIKARIB.K. KULDEEP
JITENDRA BAHADUR SINGH

WITH CROSS 18-2010

SUBHASH CHANDRA SAROJ S/O MOHAN LAL & ORS. (FAFO 914/2010) Vs
DURGA PRASAD SINGH S/O FATEH BAHADUR SINGH

J.K. SHUKLA

126. FAFOD 1497-2010

U.P.STATE ROAD TRANSPORT CORPORATION THRU R.M. & ANR. Vs
SANKATHA PRASAD S/O BHAWANI DEVI & ORS.PRABHAKAR TIWARI
J.B. SINGH
AKHTER ABBASSAURABH SRIVASTAVA
MANISH PANDEY
AMITABH TRIPATHI
BEER PRAKASH

127. FAFOD 209-2011

U.P. STATE ROADWAYS TRANSPORT CORPORATION THRU R.M. Vs

S. BANERJI

128. FAFOD 771-2011	SMT. RENU W/O BABLOO @ SUNIL SINGH & ANR. U.P.STATE ROAD TRANSPORT CORPORATION THROUGH R.M. Vs SMT. SHABNAM AND ORS.	TAHIR ABBAS RIZVI	S.S. LAL AWASTHI
129. FAFOD 67-2012	U.P.RAJYA SADAK PARIVAHAN NIGAM THROUGH ITS REGIONAL MANAGER Vs SMT. SUMAN DEVI AND 3 OTHERS	AKHTER ABBAS	
130. FAFOD 469-2012	U.P. STATE ROAD TRANSPORT CORPORATION LTD. & ANR. Vs	KM. NISHA SHIV MOHAN SOLANKI S.DWIVEDI AKHTER ABBAS	RAJENDRA JAISWAL
131. FAFOD 1202-2012	UTTAR PRADESH STATE ROAD TRANSPORT CORP.THRO.ITS R.M.LKO. Vs SMT. PARWATI AND ANOTHER	RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA	
132. FAFOD 1110-2013	UTTAR PRADESH STATE ROAD TRANSPORT CORP.THROU.ITS M.D. LKO. Vs TRILOKI SHARMA AND ANOTHER	RAJENDRA PRASAD VERMA AKHILESH KUMAR SRIVASTAVA	
133. FAFOD 1162-2013	REETI DEVI AND ORS. Vs U.P.STATE ROAD TRANSPORT CORPORATION LUCKNOW AND ORS.	AMBIKA PRASAD MISHRA	PRABHAKAR TIWARI J.B. SINGH
114. FAFOD 328-2014	REGIONAL MANAGER U.P.S.R.T.C.SAPRU MARG LUCKNOW Vs RAMDEV AND ORS.	AKHTER ABBAS	PUNEET KUMAR VERMA

CASES RELATING TO THE ICICI LOMBARD GENERAL INSURANCE CO. LTD.

FIRST APPEAL FROM ORDER

1. FAFO 983-2009	ICICI LOMBARD GENERAL INSURANCE COMP. THROUGH ITS BRANCH Vs SMT. RAM SHRI ALIAS RAJ	AANAND MOHAN ANIL KUMAR SRIVASTAVA ANCHAL MISHRA	MANOJ SHUKLA DILEEP KUMAR BASANT LAL B.P.DUBEY
------------------	--	--	---

Continued...FF

(139)

2. FAFO 1203-2009	ICICI LOMBARD GENERAL INSURANCE COMP. LTD. THROUGH MANAGER Vs VED PRAKASH AND ORS.	ANAND MOHAN A.K.SRIVASTAVA ANCHAL MISHRA	HIMANSHU K.SRIVASTAVA
3. FAFO 1226-2010	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. FAIZABAD THRU B Vs JANG BAHADUR MISHRA S/O ANGAD MISHRA & ORS.	AANAND MOHAN A.K.SRIVASTAVA	TARUN KR. MISHRA
4. FAFO 196-2011	AREA MANAGER (LEGAL) ICICI LOMBARD GENERAL INSURANCE COMPANY Vs ANITA DEVI W/O AMAR NATH & ORS.	AANAND MOHAN ANIL KR. SRIVASTAVA	DINESH KUMAR

WITH FAFO 222222-0

5. FAFO 849-2011	ICICI LOMBARD GENERAL INSURANCE CO. LTD REGISTERED OFFICE Vs RAJESH KUMAR MISRA	ANCHAL MISHRA AANAND MOHAN ANIL KR. SRIVASTAVA ANCHAL MISHRA	NITIN KUMAR MISHRA BHASKAR RAHUL PANDEY SURENDRA PAL SINGH
6. FAFO 850-2011	ICICI LOMBARD GENERAL INSURANCE CO. LTD REGISTERED OFFICE Vs SMT. PREM WATI	AANAND MOHAN ANIL KR. SRIVASTAVA ANCHAL MISHRA	RAN VIJAY SINGH NIRANJAN SINGH
7. FAFO 631-2012	ICICI LOMBARD GENERAL INSURANCE COMP LTD. LKO.THURU ICICIL Vs RAJ BAHADUR AND ORS.	AANAND MOHAN A.K.SRIVASTAVA RAJENDRA JAISWAL	RAJ KR. VERMA SUNIL KR. SINGH
8. FAFO 200-2013	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.THR.AREA MANAGER Vs CHHOTAY LAL AND ORS.	ANIL KUMAR SRIVASTAVA	MUKESH SINGH
9. FAFO 214-2013	ICICI LOMBARD GENERAL INSURANCE COMP.LTD.THROU. MANAGER Vs RAJU AND ORS.	ANIL KR.SRIVASTAVA (A.P.)	BAJRANGI LAL MISHRA MISS ALKA SAXENA SUNIL KUMAR TRIPATHI
10. FAFO 397-2013	MANAGER ICICI LOMBARD GENERAL INSURANCE COMP LTD.LKO.THROU Vs OM PRAKASH SRIVASTAVA AND ORS.	A.K.SRIVASTAVA	SURENDRA PAL SINGH
11. FAFO 994-2013	ICICI LOMBARD GENERAL INSURANCE CO.LTD.THR. BRANCH MANAGER Vs SANTOSH KUMAR & 4 OTHERS	ANIL KUMAR SRIVASTAVA	VED PRAKASH VERMA RAJIV KUMAR BAJPAI

FIRST APPEAL FROM ORDER DEFECTIVE

12. FAFOD 1-2010	ICICI LOMBARD GENERAL INSURANCE COMP LTD. THROUGH BRANCH Vs REAM SIINGAR UPADHYAYA AND ORS.	AANAND MOHAN A.K.SRIVASTAVA ANCHAL MISHRA	SURENDRA PAL SINGH RAJEEV KUMAR BAJPAI
13. FAFOD 261-2010	ICICI LOMBARD GENERAL INSURANCE COMP. LTD. THROUGH AREA Vs SUSHIL KUMAR SINGH AND ORS.	AANAND MOHAN ANIL KUMAR SRIVASTAVA ANCHAL MISHRA	

AT 10:30 A.M.

COURT NO. 21

CASES RELATING TO THE CONSOLIDATION MATTER

CONSOLIDATION

1. CONS 330-2007	RAMESH CHANDRA Vs DEPUTY DIRECTOR OF CONSOLIDATION BARABANKI AND 2 OTHERS	TUSHAR VERMA	C.S.C. MANJU NAGAU
------------------	--	--------------	-----------------------

Continued...FF

(140)

CASES RELATING TO THE MISC. MATTERS

MISC. BENCH

1. MISB 10258-2011	SMT. MALLHO DEVI Vs STATE OF U.P., THRU. SECRETARY, HOME & OTHERS	RANA MRITUNJAY SINGH	C.S.C.
2. MISB 4990-2013	BHAGAUUTI {OBJECTION FILED} Vs STATE OF U.P.THROU.SECY.HOME GOVT.U.P.CIVIL SECTT.LKO.& ORS.	ARVIND K.VERMA UTTAM SINGH	C.S.C.
3. MISB 4212-2014	SMT. RANI DEVI Vs STATE OFU.P.THROU. SECY. HOME DEPARTMENT & 3 ORS.	SMT. KUSHUMA DEVI MANOJ KUMAR VERMA KRISHNA KUMAR VERMA	C.S.C.

DC2,FF